

Minutes of the Meeting No. 16/16 scheduled on 09.03.2016 (actually held on 22.03.2016) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT
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The following Members of the Committee were present in the meeting:-

Shri Nand Lal, Consultant, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi

The Committee first considered minutes of the NC Meeting No.15/16 for confirmation and confirmed and adopted the same without any change.

Note:-

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations received from the concerned Technical Authority in the same case. A scanned copy of such documents is placed at the end of the Minutes. The scanned copy uploaded is to be accepted. The U. O. No. / O.M. No. of the scanned copy is reflected in the Minutes.

Case No M- 282 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Swastic Auto Industries, Haryana F.No.01/83/50/518/AM11/DES-IV RLA F. No. 05/24/40/245/AM11 Lic.No.0510274791 dated 12.10.2010
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The Committee considered the case as per agenda and decided to ratify norms based on the written recommendation of Deptt. of IPP vide their U.O. No. 7/360/2015-TSW dated 02.03.2016, uploaded alongwith these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 283 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Croda India Company Pvt., Ltd., Mumbai F.No.01/83/50/123/AM16/DES-IV RLA F. No.03/94/40/888/AM15 Lic. No.0310792123 dated 17.12.2014
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The Committee considered the case as per agenda and decided to ratify norms based on the written recommendation of Deptt. of C&PC (Chem Div) vide their U.O. No. 14010/31/2014-CH-II dated 16.02.2016, uploaded alongwith these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


 अजय श्रीवास्तव AJAY SRIVASTAVA
 सहायक निदेशक, जॉइंट DGFT
 निदेशक, बाह्य व्यापार विभाग
 Directorate General of Foreign Trade
 बाह्य व्यापार विभाग/Deptt. of Commerce
 नई दिल्ली/New Delhi

Case No M- 284 NC No. 16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Ajanta Offset & Packagings Ltd., Delhi F.No.01/83/50/904/AM08/DES-IV/Pt. RLA F. No. 05/24/40/383/AM08 Lic.No.0510207291 dated 07.08.2007
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. The case is re-listed for 13.04.2016.

Case No M- 285 NC No. 16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Ajanta Offset & Packagings Ltd., Delhi F.No.01/83/50/427/AM09/DES-IV/Pt. RLA F. No. 05/24/40/54/AM09 Lic.No.0510219939 dated 30.04.2008
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. The case is re-listed for 13.04.2016.

Case No M- 286 NC No. 16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Ajanta Offset & Packagings Ltd., Delhi F.No.01/83/50/522/AM08/DES-IV/Pt. RLA F.No. 05/24/40/203/AM08 Lic.No.0510204897 dated 14.06.2007
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. The case is re-listed for 13.04.2016.

Case No M- 287 NC No. 16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Ajanta Offset & Packagings Ltd., Delhi F.No.01/83/50/337/AM08/DES-IV/Pt. RLA F. No. 05/24/40/203/AM08 Lic.No.0510221581 dated 04.06.2008
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. The case is re-listed for 13.04.2016.

Case No M- 288 NC No. 16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Ajanta Offset & Packagings Ltd., Delhi F.No.01/83/50/2055/AM08/DES-IV/Pt. RLA F. No. 05/24/40/829/AM08 Lic.No.0510215374 dated 24.01.2008
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. The case is re-listed for 13.04.2016.

Case No M- 289 NC No. 16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Ajanta Offset & Packagings Ltd., Delhi F.No.01/83/50/1072/AM07/DES-IV/Pt. RLA F. No. 05/24/40/987/AM07 Lic.No.0510200280 dated 01.03.2007
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अजय श्रीवास्तव AJAY SRIVASTAVA
संयुक्त निदेशाधिकारी Joint DGFT
विदेश व्यापार निदेशाधिकारी
Director General of Foreign Trade
वणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. The case is re-listed for 13.04.2016.

Case No M- 290 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Ajanta Offset & Packagings Ltd., Delhi F.No.01/83/50/999/AM08/DES-IV/Pt. RLA F. No. 05/24/40/395/AM08 Lic.No.0510207844 dated 21.08.2007
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. The case is re-listed for 13.04.2016.

Case No M- 291 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Ajanta Offset & Packagings Ltd., Delhi F.No.01/83/50/51/AM05/DES-IV/Pt. RLA F. No. 05/24/40/226/AM04 Lic.No.0510118978 dated 24.04.2004
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. The case is re-listed for 13.04.2016.

Case No M- 292 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Ajanta Offset & Packagings Ltd., Delhi F.No.01/83/50/841/AM08/DES-IV/Pt. RLA F. No. 05/24/40/228/AM08 Lic.No.0510206858 dated 27.07.2007
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. The case is re-listed for 13.04.2016.

Case No M- 293 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Ajanta Offset & Packagings Ltd., Delhi F.No.01/87/50/1019/AM07/DES-IV/Pt. RLA F. No. 05/24/40/934/AM07 Lic.No.0510199266 dated 09.07.2007
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. The case is re-listed for 13.04.2016.

Case No M- 294 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Makwell Plastisizers Pvt. Ltd., Mumbai F.No.01/83/50/51/AM13/DES-IV RLA F. No. 03/95/40/1095/AM12 Lic. No. 0310690440 dt.12.02.2012 Lic. No. 0310626800 dt.15.04.2011 Lic. No. 0310628265 dt.27.04.2011
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अजय श्रीवास्तव AJAY SRIVASTAVA
संयुक्त सचिव, निर्यात Joint SGT
विदेश व्यापार निरीक्षण
Directorate General of Foreign Trade
व्यापार विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 13.04.2016.

Case No M- 295 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Makwell Plastisizers Pvt. Ltd., Mumbai F.No.01/83/50/489/AM11/DES-IV/Pt. RLA F. No. 03/95/40/367/AM11 Lic. No. 0310594356 dt.29.09.2010
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 13.04.2016.

Case No M- 296 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Smoothline Writing Instruments Pvt. Ltd., Mumbai F.No.01/83/50/532/AM16/DES-IV RLA F. No. 03/95/40/260/AM16 Lic.No.0310797842 dated 30.07.2015
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The Committee considered the case as per agenda and decided to ratify norms based on the written recommendation of Deptt. of IPP vide their U.O. No. 7/195/2015-TSW dated 17.03.2016, uploaded alongwith these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 297 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Chemico Chemicals Pvt. Ltd., Ghaziabad F.No.01/83/50/233/AM16/DES-IV RLA F. No. 05/23/40/41/AM16 Lic. No. 0510394181 dt.08.05.2015
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 13.04.2016.

Case No M- 298 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. PI Industries Ltd., Udaipur F.No.01/83/50/297/AM16/DES-IV RLA F. No. 13/24/40/53/AM15 Lic. No. 1310047811 dt.12.03.2015
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 13.04.2016.

Case No M- 299 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Jolly Board Ltd., Mumbai F.No.01/83/50/359/AM14/DES-IV RLA F. No. 03/94/40/286/AM14 Lic.No.0310739897 dated 02.07.2013
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The Committee considered the case as per agenda and decided to ratify norms based on the written recommendation of Deptt. of IPP vide their U.O. No. 7/310/2013-TSW dated 16.03.2016, uploaded alongwith these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

अजय शिवस्तवा JAY SHIVASTAVA
संयुक्त सचिव/Joint SGT
विदेश व्यापार, भारत सरकार
Directorate General of Foreign Trade
वणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 300 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Asiatic Industries, Ahmedabad 1. F. No.01/83/50/470/AM14/DES-IV 2. F. No.01/83/50/224/AM14/DES-IV 3. F. No.01/83/50/957/AM14/DES-IV 4. F. No.01/83/50/059/AM14/DES-IV 5. F. No.01/83/50/534/AM14/DES-IV 1. RLA F. No. 08/24/40/262/AM14 2. RLA F. No. 08/24/40/018/AM14 3. RLA F. No. 08/24/40/491/AM14 4. RLA F. No. 08/24/40/404/AM13 5. RLA F. No. 08/24/40/328/AM14 1. Lic. No. 0810124724 dt.12.09.2013 2. Lic. No. 0810120614 dt.30.04.2013 3. Lic. No. 0810128983 dt.18.02.2014 4. Lic. No. 0810118866 dt.14.02.2013 5. Lic. No. 0810126219 dt.31.10.2013
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 13.04.2016.

Case No M- 301 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/ s ADI Fine Chem Ltd, Ahmedabad F.No.01/82/50/146/AM09/DES-IV RLA F. No. 08/24/040/149/AM08/ Lic.No.0810067303 dated 21.09.2007
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The Committee considered the case as per agenda. The Committee decided to forward a copy of application to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 08.03.2016. The case is re-listed for 13.04.2016.

Case No M- 301 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. Hubergroup India Pvt. Ltd., Mumbai (Formerly Micro Inks Pvt. Ltd.,) F.No.01/83/50/846/AM15/DES-IV RLA F. No. 03/95/40/521/AM15 Lic.No.0310790345 dated 17.10.2014
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The Committee considered the case as per agenda and decided to ratify norms based on the written recommendation of Deptt. of IPP vide their U.O. No. 7/31/2013-TSW dated 15.01.2016, uploaded alongwith these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

अजय श्रीवास्तव / AJAY SRIVASTAVA
संयुक्त सहायक निदेशक (Joint DG)
विदेश व्यापार, भारत सरकार
Directorate General of Foreign Trade
याणिज्य विभाग / Deptt. of Commerce
नई दिल्ली / New Delhi

Case No M- 304 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. GSP Crop Science Pvt. Ltd., Ahmedabad F. No.01/83/50/323/AM15/DES-IV RLA F. No. 08/24/40/92/AM15 Lic. No. 0810131812 dt.17.05.2014
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Case No M- 305 NC No.16/16 Dated 09.03.2016 (held on 22.03.2016)	M/s. GSP Crop Science Pvt. Ltd., Ahmedabad F. No.01/83/50/238/AM15/DES-IV RLA F. No. 08/24/40/40/AM15 Lic. No. 0810131286 dt.12.05.2014
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अजय श्रीवास्तव / AJAY SRIVASTAVA
सहायक निदेशक, निर्यात, भारत सरकार
निदेशक, निर्यात, भारत सरकार
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
नई दिल्ली / New Delhi

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 16/83-ALC1/2015 MEETING DATE : 09.03.2016

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| Case No.:21/44/83-
ALC1/2011 | Party Name:INDIAN
TECHNOMAC CO.LTD. | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
| 1 HQ File
:01/83/050/00766/AM12/ | RLA File
:05/23/040/00285/AM12/ | Lic.No/Date:0510307112
03.11.2011 | Defer
Date:13.04.2016 |
| Decision :The Committee considered the case as per agenda and observed that technical comments were called for from M/o Mines a reminder to Jt. Secretary M/o Mines to expedite the comments. D.O. letter issued on 03.07.2014, but the comments on the matter have not been received so far. The Committee decided to once again remind to Jt. Secretary M/o Mines. Reminder to be issued. The case is re-listed for 13.04.2016. | | | |
| Case No.:5/40/83-
ALC1/2012 | Party Name:ESTEEM
INDUSTRIES PVT. LTD. | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
| 2 HQ File
:01/83/050/00742/AM13/ | RLA File
:17/24/040/00044/AM13/ | Lic.No/Date:1710005129
31.10.2012 | Defer
Date:13.04.2016 |
| Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP(2009-14). Mail sent to RA, Goa for hard copy on 19.6.2014, 5.8.2014 and 30.9.2014. Reminder to RA to be issued. The case is re-listed for 13.04.2016. | | | |
| Case No.:59/5/83-
ALC1/2013 | Party Name:ARIES DYE
CHEM INDUSTRIES, | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
| 3 HQ File
:01/83/050/00067/AM14/ | RLA File
:08/24/040/00402/AM13/ | Lic.No/Date:0810118630
20.02.2013 | Defer
Date:13.04.2016 |
| Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. A copy of application again forwarded to them. U.O. issued on 22.02.2016. The case is re-listed for 13.04.2016. | | | |
| Case No.:73/5/83-
ALC1/2013 | Party Name:COLORANT
LTD., | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
| 4 HQ File
:01/83/050/00081/AM14/ | RLA File
:08/24/040/00410/AM13/ | Lic.No/Date:0810118579
20.02.2013 | Defer
Date:13.04.2016 |
| Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem.Div) . Re-listed for 13.04.2016. | | | |
| Case No.:13/51/83-
ALC1/2012 | Party
Name:JJ.PLASTALLOY
PVT. LTD., | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
| 5 HQ File
:01/83/050/00919/AM13/ | RLA File
:15/24/040/00010/AM13/ | Lic.No/Date:1510018547
22.02.2013 | Defer
Date:13.04.2016 |


 अजय श्रीवास्तव JAY SRIVASTAVA
 सचिव, महा निदेशक DGFT
 निदेशक, निदेशक
 Directorate General of Foreign Trade
 बाणिज्य विभाग/Deptt. of Commerce
 नई दिल्ली/New Delhi

Decision :D/L dated 16.7.2014 issued by Deptt. of C&PC(PC Div). Reminder issued by this office on 12.11.2014. Re-listed for 13.04.2016.

Case No.:15/5/83- ALC1/2013	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
6 HQ File :01/83/050/00023/AM14/	RLA File :03/95/040/00879/AM13/	Lic.No/Date:0310725421 22.02.2013	Defer Date:13.04.2016

Decision :D/L dated 29.02.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 13.04.2016.

Case No.:76/17/83- ALC1/2014	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
7 HQ File :01/83/050/00686/AM15/	RLA File :04/24/040/00277/AM13/	Lic.No/Date:0410144057 12.03.2013	Defer Date:13.04.2016

Decision :D/L dated 2.12.2015 issued by Deptt. of C&PC(Chem.Div) . Re-listed for 13.04.2016.

Case No.:28/21/83- ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
8 HQ File :01/83/050/00314/AM14/	RLA File :03/95/040/00675/AM13/	Lic.No/Date:0310728485 18.03.2013	Defer Date:13.04.2016

Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forwarded to them on 22.02.2016. The case re-listed for 23.04.2016.

Case No.:72/17/83- ALC1/2013	Party Name:BEE CHEMS	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
9 HQ File :01/83/050/00245/AM14/	RLA File :06/24/040/00006/AM14/	Lic.No/Date:0610031939 10.05.2013	Defer Date:13.04.2016

Decision :D/L dated 8.1.2015 issued by DIPP. The case is re-listed for 13.04.2016.

Case No.:60/26/83- ALC1/2013	Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
10 HQ File :01/83/050/00383/AM14/	RLA File :03/94/040/01128/AM13/	Lic.No/Date:0310737162 10.06.2013	Defer Date:13.04.2016

Decision :Comments awaited from Deptt. of C&PC(PC Div). Reply to D.L forwarded to them on 22.02.2016 Re-listed for 13.04.2016.

Case No.:14/26/83- ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
HQ File 11 :01/83/050/00337/AM14/	RLA File :03/95/040/01058/AM13/	Lic.No/Date:0310737312 13.06.2013	Defer Date:13.04.2016

Decision :The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. Reply to D.L forwarded to D/o. C&PC (Chem Div) on 17.03.2016. The case is re-listed for 13.04.2016.


 अजय शिवस्तवा / AJAY SPIVASTAVA
 संयुक्त निदेशक/ Joint DGFT
 निर्यात प्रमुख, भारत सरकार
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Deptt. of Commerce
 नई दिल्ली/ New Delhi

- Case No.:15/26/83- Party Name:UNITED Meet No/Date:16/83- Status:Case
ALC1/2013 PHOSPHORUS LTD. ALC1/2015 Deferred
09.03.2016
- 12 HQ File RLA File Lic.No/Date:0310737311 Defer
:01/83/050/00338/AM14/ :03/95/040/01059/AM13/ 13.06.2013 Date:13.04.2016
- Decision :The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 13.04.2016.
- Case No.:17/30/83- Party Name:INDIAN Meet No/Date:16/83- Status:Case
ALC1/2013 DYESSTUFF & ALC1/2015 Deferred
CHEMICALS MFG CO 09.03.2016
- 13 HQ File RLA File Lic.No/Date:0310741764 Defer
:01/83/050/00479/AM14/ :03/94/040/00294/AM14/ 17.07.2013 Date:13.04.2016
- Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. A copy of application again forwarded to them on 22.02.2016. The case is re-listed for 13.04.2016.
- Case No.:34/26/83- Party Name:UNITED Meet No/Date:16/83- Status:Case
ALC1/2013 PHOSPHORUS LTD. ALC1/2015 Deferred
09.03.2016
- 14 HQ File RLA File Lic.No/Date:0310742260 Defer
:01/83/050/00357/AM14/ :03/95/040/00290/AM14/ 19.07.2013 Date:13.04.2016
- Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments. Reply to D.L forwarded to them on 17.03.2016. The case is re-listed for 13.04.2016.
- Case No.:117/26/83- Party Name:SYNGENTA Meet No/Date:16/83- Status:Case
ALC1/2013 INDIA LIMITED ALC1/2015 Deferred
09.03.2016
- 15 HQ File RLA File Lic.No/Date:3110059550 Defer
:01/83/050/00440/AM14/ :31/83/040/00029/AM14/ 25.07.2013 Date:13.04.2016
- Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. A copy of application again forward to them on 22.02.20016 The case is re-listed for 13.04.2016.
- Case No.:63/30/83- Party Name:RISE Meet No/Date:16/83- Status:Case
ALC1/2013 CHEMICAL INDUSTRIES ALC1/2015 Deferred
09.03.2016
- 16 HQ File RLA File Lic.No/Date:0610033186 Defer
:01/83/050/00525/AM14/ :06/24/040/00015/AM14/ 26.07.2013 Date:13.04.2016
- Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. A copy of application again forward to them on 22.02.20016 The case is re-listed for 13.04.2016.
- Case No.:113/26/83- Party Name:MARUTI Meet No/Date:16/83- Status:Case
ALC1/2013 MULTICHEM PVT. LTD. ALC1/2015 Deferred
09.03.2016
- 17 HQ File RLA File Lic.No/Date:0810123302 Defer
:01/83/050/00436/AM14/ :08/24/040/00170/AM14/ 29.07.2013 Date:13.04.2016
- Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. A copy of application again

अज्ञात/Signature: JAY SRIVASTAVA
सचिव, कानून सेवा, DOFT
विदेशी व्यापार विभाग
Director General of Foreign Trade
एन.डी.ए. विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

forward to them on 22.02.2016 The case is re-listed for 13.04.2016.

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| Case No.:72/3/83-
ALC1/2014 | Party Name:MEHTA
PETRO REFINERIES
LTD. | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
|--------------------------------|--|--|-------------------------|
- 18 HQ File RLA File Lic.No/Date:0310747482 Defer
:01/83/050/00094/AM15/ :03/95/040/00437/AM14/ 29.08.2013 Date:13.04.2016
- Decision :DL issued by Deptt. of C&PC (PC Div) on 9.1.2015 Followed reminder on 09.11.2015.
The case is re-listed for 13.04.2016.
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- | | | | |
|---------------------------------|--|--|-------------------------|
| Case No.:60/42/83-
ALC1/2013 | Party Name:CALIBRE
CHEMICALS PVT.LTD. | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
|---------------------------------|--|--|-------------------------|
- 19 HQ File RLA File Lic.No/Date:0310752446 Defer
:01/83/050/00755/AM14/ :03/94/040/01013/AM13/ 07.10.2013 Date:13.04.2016
- Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was
asked to expedite their comments vide reminder dated 31.7.2014. A copy of application again
forward to them on 22.02.2016. The case is re-listed for 13.04.2016.
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|---------------------------------|---|--|-------------------------|
| Case No.:61/42/83-
ALC1/2013 | Party Name:VIDHI
DYESTUFFS
MANUFACTURING
LIMITED., | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
|---------------------------------|---|--|-------------------------|
- 20 HQ File RLA File Lic.No/Date:0310753766 Defer
:01/83/050/00756/AM14/ :03/95/040/00542/AM14/ 15.10.2013 Date:13.04.2016
- Decision :D/L dated 29.02.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for
13.04.2016.
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|---------------------------------|---------------------------------------|--|-------------------------|
| Case No.:50/42/83-
ALC1/2013 | Party Name:ATLANTIC
CARE CHEMICALS | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
|---------------------------------|---------------------------------------|--|-------------------------|
- 21 HQ File RLA File Lic.No/Date:1010055230 Defer
:01/83/050/00745/AM14/ :10/24/040/00046/AM14/ 22.10.2013 Date:13.04.2016
- Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem.Div). The case is re-listed for
13.04.2016.
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- | | | | |
|---------------------------------|----------------------------------|--|-------------------------|
| Case No.:74/42/83-
ALC1/2013 | Party Name:STEEL
MONT PVT LTD | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
|---------------------------------|----------------------------------|--|-------------------------|
- 22 HQ File RLA File Lic.No/Date:0310754966 Defer
:01/83/050/00769/AM14/ :03/95/040/00483/AM14/ 23.10.2013 Date:13.04.2016
- Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was
asked to expedite their comments vide reminder dated 31.7.2014. A copy of application again
forward to them on 22.02.2016. The case is re-listed for 13.04.2016.
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| Case No.:6/41/83-
ALC1/2013 | Party Name:MODERN
INSECTICIDES LIMITED | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
|--------------------------------|---|--|-------------------------|
- 23 HQ File RLA File Lic.No/Date:3010097773 Defer
:01/83/050/00648/AM14/ :30/24/040/00036/AM14/ 24.10.2013 Date:13.04.2016
- Decision :D/L dated 29.02.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for


 अजय सीवस्तव JAY SEIVASTAVA
 सहायक निदेशक, जल व वायु प्रदूषण नियंत्रण विभाग
 Dir. (Pollution Control) Ministry of Foreign Trade
 वणिज्य विभाग/Deptt. of Commerce
 नई दिल्ली/New Delhi

13.04.2016.

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| | Case No.:102/42/83-
ALC1/2013 | Party Name:ANKIT
INDUSTRIES | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
| 24 | HQ File
:01/83/050/00797/AM14/ | RLA File
:08/24/040/00329/AM14/ | Lic.No/Date:0810125962
24.10.2013 | Defer
Date:13.04.2016 |
| Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. A copy of application again forward to them on 22.02.2016. The case is re-listed for 13.04.2016. | | | | |
| | Case No.:106/42/83-
ALC1/2013 | Party Name:PRIMA
CHEMICALS, | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
| 25 | HQ File
:01/83/050/00801/AM14/ | RLA File
:08/24/040/00334/AM14/ | Lic.No/Date:0810125989
25.10.2013 | Defer
Date:13.04.2016 |
| Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. A copy of application again forward to them on 22.02.2016. The case is re-listed for 13.04.2016. | | | | |
| | Case No.:20/49/83-
ALC1/2013 | Party Name:STERICON
PHARMA PVT.LTD., | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
| 26 | HQ File
:01/83/050/00899/AM14/ | RLA File
:07/24/040/00244/AM14/ | Lic.No/Date:0710099385
31.10.2013 | Defer
Date:13.04.2016 |
| Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. A copy of application again forward to them on 22.02.2016. The case is re-listed for 13.04.2016. | | | | |
| | Case No.:23/41/83-
ALC1/2013 | Party Name:BAYER VAPI
PVT.LTD. | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
| 27 | HQ File
:01/83/050/00665/AM14/ | RLA File
:03/94/040/00674/AM14/ | Lic.No/Date:0310757577
12.11.2013 | Defer
Date:13.04.2016 |
| Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. A copy of application again forward to them on 22.02.2016. The case is re-listed for 13.04.2016. | | | | |
| | Case No.:15/41/83-
ALC1/2013 | Party Name:BAYER VAPI
PVT.LTD. | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
| 28 | HQ File
:01/83/050/00657/AM14/ | RLA File
:03/94/040/00670/AM14/ | Lic.No/Date:0310757764
13.11.2013 | Defer
Date:13.04.2016 |
| Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. A copy of application again forward to them on 22.02.2016. The case is re-listed for 13.04.2016. | | | | |
| | Case No.:21/41/83-
ALC1/2013 | Party Name:BAYER VAPI
PVT.LTD. | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
| 29 | HQ File | RLA File | Lic.No/Date:0310757759 | Defer |

अज्ञात (Signature) JAY SHIVASTAVA
 राज्य सरकार, Joint DGFT
 विदेशी व्यापार विभाग
 Directorate General of Foreign Trade
 कार्यालय, दिल्ली/Dupa. of Commerce
 नई दिल्ली/New Delhi

:01/83/050/00663/AM14/ :03/94/040/00669/AM14/ 13.11.2013 Date:13.04.2016

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. A copy of application again forward to them on 22.02.2016. The case is re-listed for 13.04.2016.

Case No.:26/42/83- ALC1/2013	Party Name:SOUTH INDIA BROMINE AND ALLIED CHEMICALS PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
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30 HQ File RLA File Lic.No/Date:3510042650 Defer
:01/83/050/00721/AM14/ :35/24/040/00031/AM14/ 13.11.2013 Date:13.04.2016

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. A copy of application again forward to them on 22.02.2016. The case is re-listed for 13.04.2016.

Case No.:22/42/83- ALC1/2013	Party Name:HYDERABAD CHEMICAL PRODUCTS LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
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31 HQ File RLA File Lic.No/Date:0910058252 Defer
:01/83/050/00717/AM14/ :09/24/040/00409/AM14/ 19.11.2013 Date:13.04.2016

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. A copy of application again forward to them on 22.02.2016. The case is re-listed for 13.04.2016.

Case No.:114/42/83- ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
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32 HQ File RLA File Lic.No/Date:0810126564 Defer
:01/83/050/00809/AM14/ :08/24/040/00353/AM14/ 19.11.2013 Date:13.04.2016

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. A copy of application again forward to them on 22.02.2016. The case is re-listed for 13.04.2016.

Case No.:95/42/83- ALC1/2013	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
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33 HQ File RLA File Lic.No/Date:0310758989 Defer
:01/83/050/00790/AM14/ :03/95/040/00635/AM14/ 25.11.2013 Date:13.04.2016

Decision :D/L dated 29.02.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 13.04.2016.

Case No.:84/42/83- ALC1/2013	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
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34 HQ File RLA File Lic.No/Date:0310760170 Defer
:01/83/050/00779/AM14/ :03/95/040/00643/AM14/ 02.12.2013 Date:13.04.2016

Decision :D/L dated 01.01.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 13.04.2016.

अतिरिक्त सचिव
रजिस्ट्रार, भारत सरकार, भारत
विदेशी व्यापार विभाग
Director General of Foreign Trade
यांत्रिक विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

Case No.:6/47/83- ALC1/2013		Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
35	HQ File :01/83/050/00822/AM14/	RLA File :03/94/040/00672/AM14/	Lic.No/Date:0310760754 05.12.2013	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC (Chem Div). The case is re-listed for 13.04.2016.				
Case No.:28/47/83- ALC1/2013		Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
36	HQ File :01/83/050/00844/AM14/	RLA File :05/23/040/00388/AM14/	Lic.No/Date:0510373934 18.12.2013	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC (Chem Div). The case is re-listed for 13.04.2016.				
Case No.:17/49/83- ALC1/2013		Party Name:ANKIT INDUSTRIES	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
37	HQ File :01/83/050/00896/AM14/	RLA File :08/24/040/00412/AM14/	Lic.No/Date:0810127332 24.12.2013	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. A copy of application again forward to them on 23.02.2016. The case is re-listed for 13.04.2016.				
Case No.:24/49/83- ALC1/2013		Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
38	HQ File :01/83/050/00903/AM14/	RLA File :08/24/040/00433/AM14/	Lic.No/Date:0810127693 03.01.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. A copy of application again forward to them on 23.02.2016. The case is re-listed for 13.04.2016.				
Case No.:1/42/83- ALC1/2013		Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
39	HQ File :01/83/050/00696/AM14/	RLA File :30/24/040/00046/AM14/	Lic.No/Date:3010099661 07.01.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 13.04.2016.				
Case No.:13/5/83- ALC1/2014		Party Name:ANISH CHEMICALS	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
40	HQ File :01/83/050/00130/AM15/	RLA File :24/24/040/00026/AM14/	Lic.No/Date:2410040618 15.01.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issued. The case is re-listed for 13.04.2016.				

अजीत कुमार शर्मा AJAY SHARMA
रजिस्ट्रार जनरल, भारत सरकार
विभाग, नया दिल्ली
Dir. General, Govt. of India
आरक्षण विभाग, विभाग, वाणिज्य
नया दिल्ली New Delhi

Case No.:58/3/83- ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date: 16/83- ALC1/2015 09.03.2016	Status:Case Approved
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HQ File	RLA File	Lic.No/Date:0310766904	Defer Date:
01/83/050/00080/AM15/	03/94/040/00845/AM14/	20.01.2014	

- 41 Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/63/2011-CH-II dated 11.02.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:32/49/83- ALC1/2013	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
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|-----------------------|-----------------------|------------------------|-----------------|
| 42 HQ File | RLA File | Lic.No/Date:0410154452 | Defer |
| 01/83/050/00911/AM14/ | 04/24/040/00189/AM14/ | 21.01.2014 | Date:13.04.2016 |

Decision :D/L dated 30.9.2014 issued by Deptt. of C&PC(Chem.Div) . Reminder to be issued. A copy of application again forward to them on 23.02.2016. The case is re-listed for 13.04.2016.

Case No.:67/3/83- ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
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| 43 HQ File | RLA File | Lic No/Date:0310767116 | Defer |
| :01/83/050/00089/AM15/ | :03/94/040/00876/AM14/ | 21.01.2014 | Date:13.04.2016 |

Decision :Comments awaited from D/o. IPP. A copy of application again forward to them on 23.03.2016. The case re-listed for 13.04.2016.

Case No.:33/49/83- ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
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|-----------------------|-----------------------|------------------------|-----------------|
| 44 HQ File | RLA File | Lic.No/Date:0810128507 | Defer |
| 01/83/050/00912/AM14/ | 08/24/040/00471/AM14/ | 30.01.2014 | Date:13.04.2016 |

Decision : Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 23.02.2016. Re-listed for 13.04.2016.

Case No.:44/3/83- ALC1/2014	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED..	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
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|----|----------------------------------|-----------------------------------|--------------------------------------|--------------------------|
| 45 | HQ File
01/83/050/00066/AM15/ | RLA File
03/95/040/00837/AM14/ | Lic.No/Date:0310768789
31.01.2014 | Defer
Date:13.04.2016 |
|----|----------------------------------|-----------------------------------|--------------------------------------|--------------------------|

Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 23.02.2016. Re-listed for 13.04.2016.

Case No.:14/5/83- ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
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|----|----------------------------------|-----------------------------------|--------------------------------------|--------------------------|
| 46 | HQ File
01/83/050/00131/AM15/ | RLA File
34/24/040/00256/AM14/ | Lic.No/Date:3410039186
04.02.2014 | Defer
Date:13.04.2016 |
|----|----------------------------------|-----------------------------------|--------------------------------------|--------------------------|

Decision : Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward

अज्ञात विमान उड़ानेवाला JAY SRIVASTAVA
बसुन्धरा एअर लाइन्स, जयपुर, COFT
निदेशक, विमान उड़ान विभाग
Directorate of Civil Aviation, Foreign Trade
या विदेश व्यापार, Deptt. of Commerce
नई दिल्ली, New Delhi

to them on 23.02.2016. Re-listed for 13.04.2016.

Case No.:26/49/83- ALC1/2013	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date: 16/83- ALC1/2015 09.03.2016	Status:Case Deferred
47 HQ File :01/83/050/00905/AM14/	RLA File :33/24/040/00012/AM14/	Lic.No/Date:3310028913 05.02.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 23.02.2016. Re-listed for 13.04.2016.			

Case No.:83/3/83- ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 16/83- ALC1/2015 09.03.2016	Status:Case Deferred
48 HQ File :01/83/050/00105/AM15/	RLA File :08/24/040/00496/AM14/	Lic.No/Date:0810128896 17.02.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). It was decided to send reminder to Deptt. of C&PC(Chem Div) with copy of application. U.O issued on 15.12.2015. The case is re-listed for 13.04.2016.			

Case No.:	Party Name:	Meet No/Date:	Status:
8/2/83- ALC1/2014	MAGNUM OVERSEAS (INDIA)	16/83- ALC1/2015 09.03.2016	Case Deferred
49 HQ File :01/83/050/00008/AM15/	RLA File :03/95/040/00904/AM14/	Lic.No/Date:0310770510 18.02.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). It was decided to send reminder to Deptt. of C&PC(Chem Div) with copy of application. The case is re-listed for 13.04.2016.			

Case No.:73/3/83- ALC1/2014	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
50 HQ File :01/83/050/00095/AM15/	RLA File :03/95/040/00943/AM14/	Lic.No/Date:0310771916 25.02.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 23.02.2016. The case is re-listed for 13.04.2016.			

Case No.:15/3/83- ALC1/2014	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
51 HQ File :01/83/050/00037/AM15/	RLA File :08/24/040/00520/AM14/	Lic.No/Date:0810129201 26.02.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 23.02.2016. The case is re-listed for 13.04.2016.			

Case No.:13/3/83- ALC1/2014	Party Name:BASIC WATER NEEDS INDIA PRIVATE LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
52 HQ File :01/83/050/00035/AM15/	RLA File :25/24/040/00010/AM14/	Lic.No/Date:2510004275 27.02.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014).			

अस्ता विस्तारिता अस्तु अस्तु अस्तु
राष्ट्रिय विस्तारिता अस्तु अस्तु अस्तु
विस्तारिता अस्तु अस्तु अस्तु
Dir. General of Foreign Trade
राष्ट्रिय विस्तारिता अस्तु अस्तु अस्तु
नई दिल्ली / New Delhi

Reminder to RA to be issued. The case is re-listed for 13.04.2016.

Case No.:8/3/83- ALC1/2014	Party Name:B & A PACKAGING INDIA LIMITED,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
53 HQ File :01/83/050/00030/AM15/	RLA File :02/24/040/00198/AM14/	Lic.No/Date:0210200677 28.02.2014	Defer Date:13.04.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014).
Reminder to RA to be issued. The case is re-listed for 13.04.2016.

Case No.:11/3/83- ALC1/2014	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
54 HQ File :01/83/050/00033/AM15/	RLA File :08/24/040/00529/AM14/	Lic.No/Date:0810129261 28.02.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 13.04.2016.			

Case No.:10/15/83- ALC1/2014	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
55 HQ File :01/83/050/00506/AM15/	RLA File :09/24/040/00590/AM14/	Lic.No/Date:0910059532 11.03.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem.Div). A copy of application again forward to them on 24.02.2016. The case is re-listed for 13.04.2016.			

Case No.:1/3/83- ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
56 HQ File :01/83/050/00023/AM15/	RLA File :15/24/040/00015/AM14/	Lic.No/Date:1510021478 12.03.2014	Defer Date:13.04.2016
Decision :DL dated 11.6.2014 issued by Deptt. of C&PC(PC. Div) . Reminder to be issued. The case is re-listed for 13.04.2016.			

Case No.:79/3/83- ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date: 16/83- ALC1/2015 09.03.2016	Status: Case Deferred
57 HQ File :01/83/050/00101/AM15/	RLA File :33/24/040/00016/AM14/	Lic.No/Date:3310029266 18.03.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 13.04.2016.			

Case No.:1/5/83- ALC1/2014	Party Name:KMB TRADING CORPORATION P LTD,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
58 HQ File :01/83/050/00118/AM15/	RLA File :32/24/040/00029/AM14/	Lic.No/Date:3210074173 19.03.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.			

अध्यक्ष श्री अशोक कुमार श्रीवास्तव
संयुक्त निदेशक, भारत सरकार, CGFT
विदेशी व्यापार, नई दिल्ली
Directorate General of Foreign Trade
वाणिज्य विभाग, Dept. of Commerce
नई दिल्ली New Delhi

- Case No.:39/6/83-ALC1/2015 Party Name:COOKSON INDIA PVT. LTD. Meet No/Date:16/83-ALC1/2015 09.03.2016 Status:Case Deferred
- 59 HQ File RLA File Lic.No/Date:0410156343 Defer
:01/83/050/00369/AM16/ :04/24/040/00227/AM13/ 19.03.2014 Date:13.04.2016
- Decision :D/L dated 28.10.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 13.04.2016.
- Case No.:40/6/83-ALC1/2015 Party Name:COOKSON INDIA PVT. LTD. Meet No/Date:16/83-ALC1/2015 09.03.2016 Status:Case Deferred
- 60 HQ File RLA File Lic.No/Date:0410156341 Defer
:01/83/050/00370/AM16/ :04/24/040/00251/AM13/ 19.03.2014 Date:13.04.2016
- Decision :D/L dated 28.10.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 13.04.2016.
- Case No.:2/1/83-ALC1/2014 Party Name:AMTEX DYE CHEM INDUSTRIES Meet No/Date:16/83-ALC1/2015 09.03.2016 Status:Case Deferred
- 61 HQ File RLA File Lic.No/Date:0810129902 Defer
:01/83/050/00942/AM14/ :08/24/040/00572/AM14/ 21.03.2014 Date:13.04.2016
- Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.
- Case No.:9/5/83-ALC1/2014 Party Name:WITMANS INDUSTRIES PRIVATE LIMITED, Meet No/Date:16/83-ALC1/2015 09.03.2016 Status:Case Deferred
- 62 HQ File RLA File Lic.No/Date:0310775336 Defer
:01/83/050/00126/AM15/ :03/95/040/01015/AM12/ 21.03.2014 Date:13.04.2016
- Decision :Comment awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 26.02.2016. Re-listed for 13.04.2016.
- Case No.:7/2/83-ALC1/2014 Party Name:MATANGI INDUSTRIES Meet No/Date:16/83-ALC1/2015 09.03.2016 Status:Case Deferred
- 63 HQ File RLA File Lic.No/Date:0810130211 Defer
:01/83/050/00007/AM15/ :08/24/040/00553/AM14/ 01.04.2014 Date:13.04.2016
- Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.
- Case No.:71/13/83-ALC1/2014 Party Name:ESTEEM INDUSTRIES PVT. LTD, Meet No/Date:16/83-ALC1/2015 09.03.2016 Status:Case Deferred
- 64 HQ File RLA File Lic.No/Date:1710005789 Defer
:01/83/050/00478/AM15/ :17/24/040/00001/AM15/ 21.04.2014 Date:13.04.2016
- Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.

DR. JAY SHIVASTAVA
DIRECTOR GENERAL OF CUSTOMS & EXCISE
Director General of Foreign Trade
Ministry of Commerce
New Delhi

Case No.:8/11/83- ALC1/2014		Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
65	HQ File :01/83/050/00321/AM15/	RLA File :03/94/040/01162/AM14/	Lic.No/Date:0310779662 28.04.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 26.02.2016. The case re-listed for 13.04.2016.				
Case No.:35/11/83- ALC1/2014		Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
66	HQ File :01/83/050/00348/AM15/	RLA File :03/94/040/00067/AM15/	Lic.No/Date:0310779935 29.04.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 26.02.2016. The case re-listed for 13.04.2016.				
Case No.:38/11/83- ALC1/2014		Party Name:RAJ PETRO SPECIALITIES PVT.LTD.(FORMERLY- SURYODAY	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
67	HQ File :01/83/050/00351/AM15/	RLA File :03/95/040/00062/AM15/	Lic.No/Date:0310780071 30.04.2014	Defer Date:13.04.2016
Decision :D/L dated 21.1.2015 issued by Deptt. of C&PC(PC Div). Re-listed for 13.04.2016.				
Case No.:80/6/83- ALC1/2015		Party Name:DEEP POLYMERS PRIVATE LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
68	HQ File :01/83/050/00411/AM16/	RLA File :08/24/040/00015/AM15/	Lic.No/Date:0810131124 07.05.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.				
Case No.:75/11/83- ALC1/2014		Party Name:MERIT POLYPLAST	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
69	HQ File :01/83/050/00388/AM15/	RLA File :03/95/040/00055/AM15/	Lic.No/Date:0310781978 19.05.2014	Defer Date:13.04.2016
Decision :D/L dated 9.1.2015 issued by Deptt. of C&PC(PC Div). Followed reminder on 09.11.2015. Re-listed for 13.04.2016.				
Case No.:75/13/83- ALC1/2014		Party Name:ESTEEM INDUSTRIES PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
70	HQ File :01/83/050/00482/AM15/	RLA File :17/24/040/00010/AM15/	Lic.No/Date:1710005815 20.05.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 26.02.2016. Re-listed for 13.04.2016.				


 राजिव प्रसाद RAJIV PRASAD
 सचिव, विभाग, भारत सरकार, DGT
 निदेशक, विभाग, भारत सरकार
 Director, Deptt. of Foreign Trade
 वाणिज्य विभाग/Deptt. of Commerce
 नई दिल्ली/New Delhi

Case No.:74/11/83- ALC1/2014		Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
71	HQ File :01/83/050/00387/AM15/	RLA File :03/95/040/00089/AM15/	Lic.No/Date:0310782327 21.05.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 26.02.2016. Re-listed for 13.04.2016.				
Case No.:15/5/83- ALC1/2014		Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
72	HQ File :01/83/050/00132/AM15/	RLA File :04/24/040/00037/AM15/	Lic.No/Date:0410158100 22.05.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 26.02.2016. Re-listed for 13.04.2016.				
Case No.:59/15/83- ALC1/2014		Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
73	HQ File :01/83/050/00555/AM15/	RLA File :03/94/040/00098/AM15/	Lic.No/Date:0310782484 22.05.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 26.02.2016. Re-listed for 13.04.2016.				
Case No.:73/11/83- ALC1/2014		Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
74	HQ File :01/83/050/00386/AM15/	RLA File :03/95/040/00150/AM15/	Lic.No/Date:0310782707 23.05.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 25.02.2016. The case is re-listed for 13.04.2016.				
Case No.:78/11/83- ALC1/2014		Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
75	HQ File :01/83/050/00391/AM15/	RLA File :07/24/040/00062/AM15/	Lic.No/Date:0710104413 23.05.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 25.02.2016. The case is re-listed for 13.04.2016.				
Case No.:10/12/83- ALC1/2015		Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
76	HQ File :01/83/050/00738/AM16/	RLA File :05/23/040/00059/AM15/	Lic.No/Date:0510387208 23.05.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.				


 जय श्रीवास्तव JAY SRIVASTAVA
 रजिस्ट्रार, भारत सरकार, नई दिल्ली
 Director, Government of India
 Ministry of Commerce
 नई दिल्ली / New Delhi

Case No.:59/13/83- ALC1/2014		Party Name:HP INTERNATIONAL	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
77	HQ File :01/83/050/00466/AM15/	RLA File :03/94/040/00139/AM15/	Lic.No/Date:0310783465 29.05.2014	Defer Date:13.04.2016
Decision :D/L dated 09.09.2015 issued by Deptt. of C&PC(PC Div)(OPS) . The case is re-listed for 13.04.2016.				
Case No.:52/11/83- ALC1/2014		Party Name:J.G. CHEMICALS PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
78	HQ File :01/83/050/00365/AM15/	RLA File :02/21/040/00066/AM15/	Lic.No/Date:0210203709 02.06.2014	Defer Date:13.04.2016
Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem.Div). Followed reminder dated 18.09.2015. Re-listed for 13.04.2016.				
Case No.:32/11/83- ALC1/2014		Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
79	HQ File :01/83/050/00345/AM15/	RLA File :03/95/040/00162/AM15/	Lic.No/Date:0310784151 03.06.2014	Defer Date:13.04.2016
Decision :D/L dated 30.1.2015 issued by Deptt. of C&PC(Chem.Div). Followed reminder on 07.10.2015 . The case is re-listed for 13.04.2016.				
Case No.:67/13/83- ALC1/2014		Party Name:VIC INDUSTRIES,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
80	HQ File :01/83/050/00474/AM15/	RLA File :17/24/040/00023/AM15/	Lic.No/Date:1710005848 10.06.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 26.02.2016. Re-listed for 13.04.2016.				
Case No.:40/15/83- ALC1/2014		Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
81	HQ File :01/83/050/00536/AM15/	RLA File :03/95/040/00166/AM15/	Lic.No/Date:0310785106 11.06.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 26.02.2016. Re-listed for 13.04.2016.				
Case No.:50/15/83- ALC1/2014		Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
82	HQ File :01/83/050/00546/AM15/	RLA File :03/95/040/00891/AM14/	Lic.No/Date:0310785062 11.06.2014	Defer Date:13.04.2016
Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div). Re-listed for 13.04.2016.				
Case No.:1/7/83- ALC1/2014		Party Name:RUBAMIN LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
83	HQ File	RLA File	Lic.No/Date:3410040253	Defer


 JAY SRIVASTAVA
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

:01/83/050/00133/AM15/ :34/24/040/00022/AM15/ 12.06.2014 Date:13.04.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.

Case No.:2/7/83- Party Meet No/Date:16/83- Status:Case
ALC1/2014 Name:ASTRON PACKAGING LTD ALC1/2015 Deferred
09.03.2016

84 HQ File RLA File :08/24/040/00109/AM15/ Lic.No/Date:0810132331 Defer
:01/83/050/00134/AM15/ 13.06.2014 Date:13.04.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.

Case No.:56/11/83- Party Name:MAHAK Meet No/Date:16/83- Status:Case
ALC1/2014 DYECHM INDUSTRIES ALC1/2015 Deferred
09.03.2016

85 HQ File RLA File Lic.No/Date:0810132315 Defer
:01/83/050/00369/AM15/ :08/24/040/00117/AM15/ 13.06.2014 Date:13.04.2016

Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 26.02.2016. The case re-listed for 13.04.2016.

Case No.:21/11/83- Party Name:ATLANTIC Meet No/Date:16/83- Status:Case
ALC1/2014 CARE CHEMICALS ALC1/2015 Deferred
09.03.2016

86 HQ File RLA File Lic.No/Date:1010058474 Defer
:01/83/050/00334/AM15/ :10/24/040/00023/AM15/ 17.06.2014 Date:13.04.2016

Decision :D/L dated 1.4.2015 issued by Deptt. of C&PC(Chem Div). Re-listed for 13.04.2016.

Case No.:58/13/83- Party Name:BHANU Meet No/Date:16/83- Status:Case
ALC1/2014 DYES PVT.LTD. ALC1/2015 Deferred
09.03.2016

87 HQ File RLA File Lic.No/Date:0310785477 Defer
:01/83/050/00465/AM15/ :03/94/040/00114/AM15/ 17.06.2014 Date:13.04.2016

Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 26.02.2016. The case re-listed for 13.04.2016.

Case No.:37/11/83- Party Name:INDIAN Meet No/Date:16/83- Status:Case
ALC1/2014 ADDITIVES LIMITED ALC1/2015 Deferred
09.03.2016

88 HQ File RLA File Lic.No/Date:0410158741 Defer
:01/83/050/00350/AM15/ :04/24/040/00070/AM15/ 18.06.2014 Date:13.04.2016

Decision :Comments awaited from Deptt. of C&PC(Chem Div). A copy of application again forward to them on 26.02.2016. The case re-listed for 13.04.2016.

Case No.:54/13/83- Party Name:GALAXY Meet No/Date:16/83- Status:Case
ALC1/2014 SURFACTANTS LTD., ALC1/2015 Approved
09.03.2016

89 HQ File RLA File Lic.No/Date:0310785570 Defer Date:
:01/83/050/00461/AM15/ :03/94/040/00085/AM15/ 18.06.2014

Decision: The Committee considered the case as per agenda. Based on the written


अध्यक्ष, राष्ट्रीय निर्यात प्रमोशन बोर्ड
Dir. Gen. of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
नई दिल्ली/New Delhi

recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/148/2011-CH-II dated 15.02.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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|---------------------------------|---|--|-------------------------|
| Case No.:55/13/83-
ALC1/2014 | Party Name: GALAXY
SURFACTANTS LTD., | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
|---------------------------------|---|--|-------------------------|
- 90 HQ File RLA File Lic.No/Date:0310785572 Defer
:01/83/050/00462/AM15/ :03/94/040/00174/AM15/ 18.06.2014 Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.
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|---------------------------------|----------------------------------|--|-------------------------|
| Case No.:27/11/83-
ALC1/2014 | Party Name:MATANGI
INDUSTRIES | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
|---------------------------------|----------------------------------|--|-------------------------|
- 91 HQ File RLA File Lic.No/Date:0810132394 Defer
:01/83/050/00340/AM15/ :08/24/040/00021/AM15/ 19.06.2014 Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.
- | | | | |
|---------------------------------|---|--|-------------------------|
| Case No.:70/13/83-
ALC1/2014 | Party Name:ESTEEM
INDUSTRIES PVT. LTD. | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
|---------------------------------|---|--|-------------------------|
- 92 HQ File RLA File Lic.No/Date:1710005856 Defer
:01/83/050/00477/AM15/ :17/24/040/00026/AM15/ 19.06.2014 Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reply to DL forward to them on 14.03.2016. The case re-listed for 13.04.2016.
- | | | | |
|---------------------------------|---|--|-------------------------|
| Case No.:77/13/83-
ALC1/2014 | Party Name:ESTEEM
INDUSTRIES PVT. LTD. | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
|---------------------------------|---|--|-------------------------|
- 93 HQ File RLA File Lic.No/Date:1710005855 Defer
:01/83/050/00484/AM15/ :17/24/040/00025/AM15/ 19.06.2014 Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.
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|---------------------------------|--|--|-------------------------|
| Case No.:61/15/83-
ALC1/2014 | Party Name:SBL
COLORTECH PRIVATE
LIMITED., | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
|---------------------------------|--|--|-------------------------|
- 94 HQ File RLA File Lic.No/Date:0310785689 Defer
:01/83/050/00557/AM15/ :03/95/040/00235/AM15/ 19.06.2014 Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.
- | | | | |
|---------------------------------|---|--|-------------------------|
| Case No.:69/13/83-
ALC1/2014 | Party Name:ESTEEM
INDUSTRIES PVT. LTD. | Meet No/Date:16/83-
ALC1/2015
09.03.2016 | Status:Case
Deferred |
|---------------------------------|---|--|-------------------------|
- 95 HQ File RLA File Lic.No/Date:1710005861 Defer
:01/83/050/00476/AM15/ :17/24/040/00029/AM15/ 20.06.2014 Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.

अज्ञात : श्री. राजेश कुमार शर्मा, J. K. SEWASTAVA
संयुक्त निदेशक, जल शुद्धि
विभाग, भारत सरकार
Director, Ministry of Foreign Trade
वाणिज्य विभाग, Deptt. of Commerce
नई दिल्ली / New Delhi

	Case No.:74/13/83- ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
96	HQ File :01/83/050/00481/AM15/	RLA File :17/24/040/00028/AM15/	Lic.No/Date:1710005860 20.06.2014	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			
	Case No.:78/13/83- ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
97	HQ File :01/83/050/00485/AM15/	RLA File :17/24/040/00027/AM15/	Lic.No/Date:1710005859 20.06.2014	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			
	Case No.:40/13/83- ALC1/2014	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
98	HQ File :01/83/050/00447/AM15/	RLA File :07/24/040/00104/AM15/	Lic.No/Date:0710105327 23.06.2014	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda. The Committee noted that DIPP returned the application, and consequently it was refer to concerned Deptt. U.O. to be issued. Accordingly the case may be re-listed on 13.04.2016.			
	Case No.:11/13/83- ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
99	HQ File :01/83/050/00418/AM15/	RLA File :08/24/040/00131/AM15/	Lic.No/Date:0810132487 26.06.2014	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			
	Case No.:24/13/83- ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
100	HQ File :01/83/050/00431/AM15/	RLA File :34/24/040/00085/AM15/	Lic.No/Date:3410040316 26.06.2014	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			
	Case No.:48/13/83- ALC1/2014	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
101	HQ File :01/83/050/00455/AM15/	RLA File :03/95/040/00167/AM15/	Lic.No/Date:0310786082 26.06.2014	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			
	Case No.:16/17/83- ALC1/2014	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
102	HQ File :01/83/050/00626/AM15/	RLA File :03/94/040/00261/AM15/	Lic.No/Date:0310786063 26.06.2014	Defer Date:13.04.2016

अध्यक्ष, भारत सरकार
 कृष्ण कुमार शर्मा, जय श्री मास्तरावा
 भारत सरकार, नई दिल्ली
 दिनांक: 13.04.2016
 जलियाँ, भारत सरकार, नई दिल्ली
 नई दिल्ली, नई दिल्ली

Decision :D/L dated 13.07.2015 issued by Deptt. of C&PC(PC. Div)(OPS) . Re-listed for 13.04.2016.

Case No.:12/13/83- ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
103 HQ File :01/83/050/00419/AM15/	RLA File :08/24/040/00023/AM15/	Lic.No/Date:0810132515 30.06.2014	Defer Date:13.04.2016

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.

Case No.:22/13/83- ALC1/2014	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
104 HQ File :01/83/050/00429/AM15/	RLA File :08/24/040/00118/AM15/	Lic.No/Date:0810132532 30.06.2014	Defer Date:13.04.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.

Case No.:72/17/83- ALC1/2014	Party Name:WENDT (INDIA) LIMITED,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
105 HQ File :01/83/050/00682/AM15/	RLA File :07/21/040/00271/AM15/	Lic.No/Date:0710105464 30.06.2014	Defer Date:13.04.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.

Case No.:41/13/83- ALC1/2014	Party Name:ACMECHEM LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
106 HQ File :01/83/050/00448/AM15/	RLA File :02/24/040/00055/AM15/	Lic.No/Date:0210204314 03.07.2014	Defer Date:13.04.2016

Decision :D/L dated 9.3.2015 issued by Deptt. of C&PC(Chem Div). Re-listed for 13.04.2016.

Case No.:43/13/83- ALC1/2014	Party Name:ACMECHEM LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
107 HQ File :01/83/050/00450/AM15/	RLA File :02/24/040/00054/AM15/	Lic.No/Date:0210204313 03.07.2014	Defer Date:13.04.2016

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.

Case No.:9/13/83- ALC1/2014	Party Name:CHEMIZOL ADDITIVES PVT.LTD,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
108 HQ File :01/83/050/00416/AM15/	RLA File :07/24/040/00118/AM15/	Lic.No/Date:0710105533 07.07.2014	Defer Date:13.04.2016

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.


 ANIL K. WASTAVA
 Joint Secretary to Government
 Ministry of Commerce and Industry
 Directorate of Foreign Trade
 1st Floor, 1st Wing, 1st Floor
 110001 New Delhi

Case No.:3/13/83- ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
109 HQ File :01/83/050/00410/AM15/	RLA File :05/24/040/00150/AM15/	Lic.No/Date:0510389659 11.07.2014	Defer Date:13.04.2016
Decision :D/L dated 2.3.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 13.04.2016.			
Case No.:16/13/83- ALC1/2014	Party Name:GUJARAT PARAFFINS PVT.LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
110 HQ File :01/83/050/00423/AM15/	RLA File :08/24/040/00546/AM14/	Lic.No/Date:0810132668 11.07.2014	Defer Date:13.04.2016
Decision :D/L dated 05.02.2015 issued by DC, (MSME). Re-listed for 13.04.2016.			
Case No.:1/9/83- ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
111 HQ File :01/83/050/00228/AM15/	RLA File :34/24/040/00089/AM15/	Lic.No/Date:3410040365 14.07.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.			
Case No.:5/13/83- ALC1/2014	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
112 HQ File :01/83/050/00412/AM15/	RLA File :08/24/040/00144/AM15/	Lic.No/Date:0810132685 14.07.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided the F.No.7/4/2015-TSW of DIPP is forward to Deptt. of C&PC (Chem Div) for their comments. The case is re-listed for 13.04.2016.			
Case No.:8/17/83- ALC1/2014	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
113 HQ File :01/83/050/00618/AM15/	RLA File :03/94/040/00322/AM15/	Lic.No/Date:0310786774 14.07.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.			
Case No.:7/17/83- ALC1/2014	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
114 HQ File :01/83/050/00617/AM15/	RLA File :03/94/040/00329/AM15/	Lic.No/Date:0310786869 15.07.2014	Defer Date:13.04.2016
Decision :D/L dated 27.2.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 13.04.2016.			


AJAY SINGH VASTAVA
वरिष्ठ निदेशक, आर.डी.सी., CSFT
निदेशक, आर.डी.सी., एन.एच.
Director, R.D.S.I., National Highway Trade
Development Corporation, Dept. of Commerce
New Delhi

अन्तराष्ट्रीय व्यापार समिती
व्यापार, उद्योग, श्रम, पर्यटन, सॉफ्ट
विकास, विज्ञान, पर्यावरण
Director, Ministry of Foreign Trade
राष्ट्रीय विज्ञान संस्थान, वाणिज्य
नई दिल्ली / New Delhi

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.

Case No.:	Party Name:	Meet No/Date:	Status:
16/15/83- ALC1/2014	STERICON PHARMA PVT.LTD.	16/83- ALC1/2015 09.03.2016	Case Deferred
HQ File :01/83/050/00512/AM15/	RLA File :07/24/040/00157/AM15/	Lic.No/Date:0710106308 06.08.2014	Defer Date:13.04.2016

Decision :The Committee considered the case as per agenda. The Committee noted that DIPP returned the application, and consequently it was refer to concerned Deptt. U.O. to be issued. Accordingly the case may be re-listed on 13.04.2016.

Case No.: 42/17/83- ALC1/2014	Party Name: VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date: 16/83- ALC1/2015 09.03.2016	Status: Case Deferred
124 HQ File :01/83/050/00652/AM15/	RLA File :03/95/040/00383/AM15/	Lic.No/Date: 0310787836 08.08.2014	Defer Date: 13.04.2016
Decision : D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div) . Followed reminder dated 28.10.2015. Re-listed for 13.04.2016.			

Case No.:47/17/83- ALC1/2014	Party Name:RUSHIL DECOR LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
125 HQ File :01/83/050/00657/AM15/	RLA File :08/24/040/00187/AM15/	Lic.No/Date:0810132945 11.08.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of IPP. Copy of application also to be sent to C&PC (PC Div.).The case re-listed for 13.04.2016.			

Case No.:12/15/83- ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
HQ File :01/83/050/00508/AM15/	RLA File :30/24/040/00027/AM15/	Lic.No/Date:3010103093 13.08.2014	Defer Date:13.04.2016

Decision :D/L dated 10.3.2015 issued by Dep'tt. of C&PC(Chem Div). Re-listed for 13.04.2016.

127	Case No.:67/17/83- ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:1710005894	Defer

:01/83/050/00677/AM15/ :17/24/040/00053/AM15/ 14.08.2014 Date:13.04.2016
 Decision :D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div). Copy of application also to be sent to Deptt. of C&PC (PC Div.). Re-listed for 13.04.2016.

Case No.:76/15/83- Party Name:MATANGI Meet No/Date:16/83- Status:Case
 ALC1/2014 INDUSTRIES ALC1/2015 Deferred
 09.03.2016
 128 HQ File RLA File Lic.No/Date:0810133056 Defer
 :01/83/050/00572/AM15/ :08/24/040/00024/AM15/ 20.08.2014 Date:13.04.2016
 Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.

Case No.:79/15/83- Party Name:MATANGI Meet No/Date:16/83- Status:Case
 ALC1/2014 INDUSTRIES ALC1/2015 Deferred
 09.03.2016
 129 HQ File RLA File Lic.No/Date:0810133059 Defer
 :01/83/050/00575/AM15/ :08/24/040/00075/AM15/ 20.08.2014 Date:13.04.2016
 Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.

Case No.:27/15/83- Party Name:GSC, GLASS Meet No/Date:16/83- Status:Case
 ALC1/2014 LIMITED ALC1/2015 Approved
 09.03.2016
 HQ File RLA File Lic.No/Date:0510390632 Defer Date:
 :01/83/050/00523/AM15/ :05/23/040/00187/AM15/ 21.08.2014
 130 Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their UO.No.7/114/2015-TSW dated 18.03.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:84/15/83- Party Name:MATANGI Meet No/Date:16/83- Status:Case
 ALC1/2014 INDUSTRIES ALC1/2015 Deferred
 09.03.2016
 131 HQ File RLA File Lic.No/Date:0810133067 Defer
 :01/83/050/00580/AM15/ :08/24/040/00103/AM15/ 21.08.2014 Date:13.04.2016
 Decision :Comments awaited from Deptt. of C&PC (Chem Div). The case re-listed for 13.04.2016.

Case No.:72/15/83- Party Name:MATANGI Meet No/Date:16/83- Status:Case
 ALC1/2014 INDUSTRIES ALC1/2015 Deferred
 09.03.2016
 132 HQ File RLA File Lic.No/Date:0810133083 Defer
 :01/83/050/00568/AM15/ :08/24/040/00106/AM15/ 22.08.2014 Date:13.04.2016
 Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.

Case No.:9/17/83- Party Name:FITWEL Meet No/Date:16/83- Status:Case
 ALC1/2014 GASKET COMPANY ALC1/2015 Deferred
 09.03.2016
 133 HQ File RLA File Lic.No/Date:3110064779 Defer
 :01/83/050/00619/AM15/ :31/83/040/00129/AM15/ 25.08.2014 Date:13.04.2016

अध्यक्ष, विदेशी व्यापार
 DEPT. OF COMMERCE
 नई दिल्ली / New Delhi

134	HQ File :01/83/050/00570/AM15/	RLA File :08/24/040/00188/AM15/	Lic.No/Date:0810133101 26.08.2014	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			

135	HQ File :01/83/050/00515/AM15/	RLA File :05/23/040/00215/AM15/	Lic.No/Date:0510390835 29.08.2014	Defer Date:09.03.2016
Decision :D/L issued by Deptt. of C&PC(Chem Div). The case is re-listed for 13.04.2016.2016.				

136	HQ File :01/83/050/00662/AM15/	RLA File :08/24/040/00206/AM15/	Lic.No/Date:0810133196 02.09.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div) . The case re-listed for 13.04.2016.				

137	HQ File 01/83/050/00646/AM15/	RLA File 08/24/040/00210/AM15/	Lic.No/Date:0810133259 08.09.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.				

138	HQ File 01/83/050/00620/AM15/	RLA File 15/24/040/00010/AM15/	Lic.No/Date:1510022022 12.09.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.				

139	HQ File :01/83/050/00680/AM15/	RLA File :33/24/040/00008/AM15/	Lic.No/Date:3310030076 15.09.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.				

(Signature)
Jyoti Prakash Chandra Jain Srivastava
Joint Secretary, Foreign Trade
Ministry of Commerce
Directorate General of Foreign Trade
New Delhi

140	Case No.:71/17/83- ALC1/2014	Party Name: PARIJAT INDUSTRIES (INDIA) PVT. LTD.,	Meet No/Date: 16/83- ALC1/2015 09.03.2016	Status: Case Deferred
	HQ File :01/83/050/00681/AM15/	RLA File :33/24/040/00009/AM15/	Lic.No/Date: 3310030075 15.09.2014	Defer Date: 13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.				
141	Case No.:34/17/83- ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date: 16/83- ALC1/2015 09.03.2016	Status: Case Deferred
	HQ File :01/83/050/00644/AM15/	RLA File :08/24/040/00151/AM15/	Lic.No/Date: 0810133353 16.09.2014	Defer Date: 13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.				
142	Case No.:35/17/83- ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date: 16/83- ALC1/2015 09.03.2016	Status: Case Deferred
	HQ File :01/83/050/00645/AM15/	RLA File :08/24/040/00564/AM14/	Lic.No/Date: 0810133360 17.09.2014	Defer Date: 13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.				
143	Case No.:44/19/83- ALC1/2014	Party Name: CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date: 16/83- ALC1/2015 09.03.2016	Status: Case Approved
	HQ File :01/83/050/00820/AM15/	RLA File :03/94/040/00604/AM15/	Lic.No/Date: 0310789700 26.09.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2015-CH-II dated 09.03.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				
144	Case No.:86/11/83- ALC1/2014	Party Name: VISWAAT CHEMICALS LIMITED	Meet No/Date: 16/83- ALC1/2015 09.03.2016	Status: Case Deferred
	HQ File :01/83/050/00399/AM15/	RLA File :03/95/040/00504/AM15/	Lic.No/Date: 0310789864 30.09.2014	Defer Date: 13.04.2016
Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div). Re-listed for 13.04.2016.				
145	Case No.:9/19/83- ALC1/2014	Party Name: ACMECHEM LTD.	Meet No/Date: 16/83- ALC1/2015 09.03.2016	Status: Case Deferred
	HQ File :01/83/050/00785/AM15/	RLA File :02/24/040/00140/AM15/	Lic.No/Date: 0210205070 16.10.2014	Defer Date: 13.04.2016

Decision :DL dated 18.09.2015 issued by Deptt. of C&PC(Chem Div) . The case re-listed for 13.04.2016.

146	Case No.:3/19/83- ALC1/2014	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00779/AM15/	RLA File :02/24/040/00141/AM15/	Lic.No/Date:0210205073 17.10.2014	Defer Date:13.04.2016
Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . Followed reminder on 25.01.2016. The case is re-listed for 13.04.2016.				

147	Case No.:25/4/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00184/AM16/	RLA File :17/24/040/00101/AM15/	Lic.No/Date:1710005951 28.10.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.				

148	Case No.:36/4/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00195/AM16/	RLA File :17/24/040/00099/AM15/	Lic.No/Date:1710005949 28.10.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.				

149	Case No.:45/4/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00204/AM16/	RLA File :17/24/040/00103/AM15/	Lic.No/Date:1710005953 28.10.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.				

150	Case No.:1/13/83- ALC1/2014	Party Name:SATYAM POLY PLAST	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00408/AM15/	RLA File :13/24/040/00027/AM15/	Lic.No/Date:1310047678 30.10.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.				

151	Case No.:61/19/83- ALC1/2014	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00837/AM15/	RLA File :03/95/040/00571/AM15/	Lic.No/Date:0310790631 30.10.2014	Defer Date:13.04.2016

अध्यक्ष, राष्ट्रीय आयात समिति
राष्ट्रीय आयात समिति, जूरी, सीईटी
अध्यक्ष, राष्ट्रीय आयात समिति
Director, National Import Trade
Commission (NITC), Deptt. of Commerce
नई दिल्ली / New Delhi

Decision : Comments awaited from Deptt. of IPP. The case re-listed for 13.04.2016.

Case No.:26/4/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
152 HQ File :01/83/050/00185/AM16/	RLA File :17/24/040/00108/AM15/	Lic.No/Date:1710005959 30.10.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			

Case No.:63/13/83- ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
153 HQ File :01/83/050/00470/AM15/	RLA File :30/24/040/00036/AM15/	Lic.No/Date:3010103215 31.10.2014	Defer Date:13.04.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014).
Reminder to RA to be issue. The case is re-listed for 13.04.2016.

Case No.:20/19/83- ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
HQ File :01/83/050/00796/AM15/	RLA File :04/24/040/00202/AM15/	Lic.No/Date:0410159668 31.10.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			

Case No.:6/19/83- ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 16/83- ALC1/2015 09.03.2016	Status:Case Deferred
155 HQ File :01/83/050/00782/AM15/	RLA File :08/24/040/00268/AM15/	Lic.No/Date:0810133707 03.11.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			

Case No.:68/19/83- ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
HQ File :01/83/050/00844/AM15/	RLA File :03/95/040/00583/AM15/	Lic.No/Date:0310790714 03.11.2014	Defer Date:13.04.2016
Decision :D/L dated 21.05.2015 issued by Deptt. of C&PC(Chem.Div). Re-listed for 13.04.2016.			

Case No.:79/13/83- ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status Case Deferred
157 HQ File :01/83/050/00486/AM15/	RLA File :08/24/040/00304/AM15/	Lic.No/Date:0810133732 05.11.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.			

158	Case No.:39/15/83- ALC1/2014	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:16/83- ALC1/2015	Status:Case Deferred
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			09.03.2016	
	HQ File	RLA File	Lic.No/Date:0510391892	Defer
	:01/83/050/00535/AM15/	:05/23/040/00294/AM15/	07.11.2014	Date:13.04.2019
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.			
	Case No.:27/19/83-ALC1/2014	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:16/83-ALC1/2015	Status:Case Deferred
			09.03.2016	
159	HQ File	RLA File	Lic.No/Date:0510391893	Defer
	:01/83/050/00803/AM15/	:05/23/040/00312/AM15/	07.11.2014	Date:13.04.2016
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 13.04.2016.			
	Case No.:45/2/83-ALC1/2015	Party Name:EXIM CORPORATION	Meet No/Date:16/83-ALC1/2015	Status:Case Deferred
			09.03.2016	
160	HQ File	RLA File	Lic.No/Date:0310790868	Defer
	:01/83/050/00118/AM16/	:03/94/040/00736/AM15/	10.11.2014	Date:13.04.2016
	Decision :D/L dated 31.07.2015 issued by Deptt. of C&PC(Chem. Div). Followed reminder on 29.09.2015. Re-listed for 13.04.2016.			
	Case No.:74/17/83-ALC1/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:16/83-ALC1/2015	Status:Case Deferred
			09.03.2016	
161	HQ File	RLA File	Lic.No/Date:0310790985	Defer
	:01/83/050/00684/AM15/	:03/95/040/00175/AM15/	12.11.2014	Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.			
	Case No.:48/2/83-ALC1/2015	Party Name:HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD.	Meet No/Date:16/83-ALC1/2015	Status:Case Deferred
			09.03.2016	
162	HQ File	RLA File	Lic.No/Date:0310790961	Defer
	:01/83/050/00121/AM16/	:03/94/040/00491/AM15/	12.11.2014	Date:13.04.2016
	Decision :DL dated 13.08.2015 issued by Deptt. of C&PC(PC Div). The case re-listed for 13.04.2016.			
	Case No.:49/2/83-ALC1/2015	Party Name:BHANU DYES PVT.LTD.	Meet No/Date:16/83-ALC1/2015	Status:Case Deferred
			09.03.2016	
163	HQ File	RLA File	Lic.No/Date:0310791134	Defer
	:01/83/050/00122/AM16/	:03/94/040/00218/AM15/	17.11.2014	Date:13.04.2016
	Decision :D/L dated 15.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 13.04.2016.			


 3007 ANIL KUMAR SHIVASTAVA
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 Director, Deptt. of Foreign Trade
 भारत सरकार/Ministry of Commerce
 नई दिल्ली/New Delhi

Case No.:31/19/83- ALC1/2014		Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
164	HQ File :01/83/050/00807/AM15/	RLA File :05/24/040/00374/AM15/	Lic.No/Date:0510392046 18.11.2014	Defer Date:13.04.2016
Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA). Followed reminder dated 14.07.2015 . Re-listed for 13.04.2016.				
Case No.:32/19/83- ALC1/2014		Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
165	HQ File :01/83/050/00808/AM15/	RLA File :05/23/040/00338/AM15/	Lic.No/Date:0510392049 18.11.2014	Defer Date:13.04.2016
Decision :D/L dated 29.07.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 13.04.2016.				
Case No.:33/19/83- ALC1/2014		Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
166	HQ File :01/83/050/00809/AM15/	RLA File :05/23/040/00333/AM15/	Lic.No/Date:0510392047 18.11.2014	Defer Date:13.04.2016
Decision :D/L dated 29.07.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 13.04.2016..				
Case No.:85/15/83- ALC1/2014		Party Name:COLORANT LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
167	HQ File :01/83/050/00581/AM15/	RLA File :08/24/040/00314/AM15/	Lic.No/Date:0810133890 21.11.2014	Defer Date:13.04.2016
Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem.Div) . Re-listed for 13.04.2016.				
Case No.:28/2/83- ALC1/2015		Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
168	HQ File :01/83/050/00101/AM16/	RLA File :03/95/040/00174/AM15/	Lic.No/Date:0310791348 24.11.2014	Defer Date:13.04.2016
Decision :D/L dated 31.07.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 13.04.2016.				
Case No.:33/2/83- ALC1/2015		Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
169	HQ File :01/83/050/00106/AM16/	RLA File :03/95/040/00681/AM15/	Lic.No/Date:0310791365 25.11.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 13.04.2016.				
Case No.:35/2/83- ALC1/2015		Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
170	HQ File :01/83/050/00108/AM16/	RLA File :03/95/040/00632/AM15/	Lic.No/Date:0310791481 27.11.2014	Defer Date:13.04.2016


 श्री अरवि कुमार शर्मा
 सचिव, विभाग, जल सफाई
 विभाग, नगर निगम, दिल्ली
 Director, Deptt. of Foreign Trade
 and Commerce, Deptt. of Commerce
 New Delhi

Decision :D/L dated 19.08.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 13.04.2016.

171	Case No.:12/2/83-ALC1/2015	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00085/AM16/	RLA File :31/83/040/00178/AM15/	Lic.No/Date:3110065111 28.11.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.2016.				

172	Case No.:13/2/83-ALC1/2015	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00086/AM16/	RLA File :31/83/040/00177/AM15/	Lic.No/Date:3110065110 28.11.2014	Defer Date:13.04.2016
Decision :D/L dated 11.09.2015 issued by Deptt. of C&PC(PC Div). The case is re-listed for 13.04.2016.				

173	Case No.:1/15/83-ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00497/AM15/	RLA File :17/24/040/00136/AM15/	Lic.No/Date:1710005991 02.12.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.				

174	Case No.:2/15/83-ALC1/2014	Party Name:SUDEEP PHARMA LTD.,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00498/AM15/	RLA File :34/24/040/00144/AM15/	Lic.No/Date:3410040750 03.12.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.				

175	Case No.:24/2/83-ALC1/2015	Party Name:NAWAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00097/AM16/	RLA File :03/95/040/00536/AM15/	Lic.No/Date:0310791654 03.12.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.				

176	Case No.:3/15/83-ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00499/AM15/	RLA File :17/24/040/00140/AM15/	Lic.No/Date:1710005994 04.12.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration				

अध्यक्ष, विदेशी व्यापार विभाग
राष्ट्रीय निर्यात प्रमोशन बोर्ड
विदेशी व्यापार विभाग
निदेशक, निर्यात विभाग, विदेशी व्यापार
विकास विभाग, विदेशी व्यापार
नई दिल्ली/New Delhi

of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014).
Reminder to RA to be issue. The case is re-listed for 13.04.2016.

Case No.:47/2/83- ALC1/2015	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
177 HQ File :01/83/050/00120/AM16/	RLA File :03/94/040/00828/AM15/	Lic.No/Date:0310791699 04.12.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			

Case No.:66/6/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
178 HQ File :01/83/050/00396/AM16/	RLA File :17/24/040/00145/AM15/	Lic.No/Date:1710005999 10.12.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			

Case No.:67/6/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
179 HQ File :01/83/050/00397/AM16/	RLA File :17/24/040/00143/AM15/	Lic.No/Date:1710005997 10.12.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.			

Case No.:68/6/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
180 HQ File :01/83/050/00398/AM16/	RLA File :17/24/040/00146/AM15/	Lic.No/Date:1710006000 10.12.2014	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.			

Case No.:50/1/83- ALC1/2015	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Approved
HQ File :01/83/050/00050/AM16/	RLA File :05/23/040/00411/AM15/	Lic.No/Date:0510392409 15.12.2014	Defer Date:
181	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/133/2011-CH-II dated 04.03.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.		
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.:37/2/83- ALC1/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
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अध्यक्ष, निर्यात नियंत्रण समिति
राष्ट्रीय निर्यात नियंत्रण समिति
निदेशांक, नई दिल्ली
Director, Directorate of Foreign Trade
वाणिज्य विभाग, Dept. of Commerce
नई दिल्ली / New Delhi

183	Case No.:39/4/83-ALC1/2015	Party Name:ROCKWOOL (INDIA) LIMITED	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File 01/83/050/00198/AM16/	RLA File 09/24/040/00494/AM15/	Lic.No/Date:0910061389 15.12.2014	Defer Date:13.04.2016

Case No.:64/6/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
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184	HQ File :01/83/050/00394/AM16/	RLA File :17/24/040/00148/AM15/	Lic.No/Date:1710006003 15.12.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.				

Case No.:87/15/83- ALC1/2014	Party Name:PYROTEK INDIA PRIVATE LIMITED,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
HQ File :01/83/050/00583/AM15/	RLA File :31/83/040/00201/AM15/	Lic.No/Date:3110065140 16.12.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			

Case No.:40/4/83- ALC1/2015	Party Name:OREM ACCESS BIO. INC	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
186 HQ File :01/83/050/00199/AM16/	RLA File :09/24/040/00506/AM15/	Lic.No/Date:0910061391 16.12.2014	Defer Date:13.04.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014).
Reminder to RA to be issue. The case is re-listed for 13.04.2016.

Case No.:16/2/83-ALC1/2015	Party Name:RELIABLE SERVICES,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
187 HQ File :01/83/050/00089/AM16/	RLA File :07/24/040/00316/AM15/	Lic.No/Date:0710107219 18.12.2014	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of IPP. The case re-listed for 13.04.2016.			

Case No.:53/2/83- ALC1/2015	Party Name:DUCOL ORGANICS AND COLOURS PVT.LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
HQ File :01/83/050/00126/AM16/	RLA File :03/94/040/00916/AM15/	Lic.No/Date:0310792353 24.12.2014	Defer Date:13.04.2016
Decision :D/L dated 27.07.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 13.04.2016.			

अध्यक्ष, विदेश व्यापार संस्थान, NEW DELHI
 अध्यक्ष, भारतीय निर्यात-आयात संस्थान, DIFT
 अध्यक्ष, भारतीय निर्यात-आयात संस्थान, DIFT
 Director, Centre for Foreign Trade
 सचिव, विदेश व्यापार संस्थान, NEW DELHI

	Case No.:77/17/83- ALC1/2014	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
189	HQ File :01/83/050/00687/AM15/	RLA File :05/23/040/00446/AM15/	Lic.No/Date:0510392595 26.12.2014	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.			
	Case No.:60/2/83- ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
190	HQ File :01/83/050/00133/AM16/	RLA File :03/95/040/00778/AM15/	Lic.No/Date:0310792516 31.12.2014	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			
	Case No.:78/17/83- ALC1/2014	Party Name:SHAHENSHAH CHEMICALS,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
191	HQ File :01/83/050/00688/AM15/	RLA File :05/24/040/00416/AM15/	Lic.No/Date:0510392665 01.01.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.			
	Case No.:67/4/83- ALC1/2015	Party Name:SONALI POLYMERS PVT.LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
192	HQ File :01/83/050/00226/AM16/	RLA File :13/24/040/00040/AM15/	Lic.No/Date:1310047750 02.01.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.			
	Case No.:65/2/83- ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
193	HQ File :01/83/050/00138/AM16/	RLA File :03/95/040/00509/AM15/	Lic.No/Date:0310792617 06.01.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			
	Case No.:26/19/83- ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
194	HQ File :01/83/050/00802/AM15/	RLA File :30/24/040/00047/AM15/	Lic.No/Date:3010103328 07.01.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			


 अतिरिक्त सचिव, वन्य जीव संरक्षण
 राष्ट्रीय वन्य जीव संरक्षण आयोग
 वन्य जीव संरक्षण विभाग
 दि. 13.04.2016
 नए दिल्ली/ New Delhi

195	Case No.:58/2/83- ALC1/2015	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00131/AM16/	RLA File :03/95/040/00748/AM15/	Lic.No/Date:0310792653 07.01.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			
196	Case No.:66/2/83- ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00139/AM16/	RLA File :03/95/040/00744/AM15/	Lic.No/Date:0310792643 07.01.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.			
197	Case No.:4/4/83- ALC1/2015	Party Name:BHARAT RASAYAN LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00163/AM16/	RLA File :05/23/040/00459/AM15/	Lic.No/Date:0510392713 07.01.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			
198	Case No.:8/4/83- ALC1/2015	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00167/AM16/	RLA File :02/24/040/00198/AM15/	Lic.No/Date:0210205430 08.01.2015	Defer Date:13.04.2016
	Decision :D/L dated 29.09.2015 issued by Deptt. of C&PC(Chem. Div). Followed reminder on 01.02.2016. The case is re-listed for 13.04.2016.			
199	Case No.:11/2/83- ALC1/2015	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00084/AM16/	RLA File :04/24/040/00256/AM15/	Lic.No/Date:0410160033 14.01.2015	Defer Date:13.04.2016
	Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem.Div). Followed reminder on 19.10.2015. . Re-listed for 13.04.2016.			
200	Case No.:19/4/83- ALC1/2015	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00178/AM16/	RLA File :07/24/040/00368/AM15/	Lic.No/Date:0710107426 14.01.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder to RA to be issue. The case is re-listed for 13.04.2016.			
201	Case No.:10/4/83- ALC1/2015	Party Name:ALOK MASTERBATCHES	Meet No/Date:16/83- ALC1/2015	Status:Case Deferred

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Rajiv Gandhi Pratibha Bhawan
New Delhi-110068

Dinakar Singh, Director, Foreign Trade
वाणिज्य विभाग, Dept. of Commerce
नई दिल्ली / New Delhi

अध्यक्ष, निर्यात प्रमोशन बोर्ड, NEW DELHI
 अध्यक्ष, निर्यात प्रमोशन बोर्ड, NEW DELHI
 Director, Export Promotion Board of Foreign Trade
 यादिपत्र निम्नलिखित Dept. of Commerce
 नई दिल्ली/ New Delhi

	Case No.:72/6/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
213	HQ File :01/83/050/00402/AM16/	RLA File :17/24/040/00170/AM15/	Lic.No/Date:1710006032 20.01.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 13.04.2016.			
	Case No.:74/6/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
214	HQ File :01/83/050/00404/AM16/	RLA File :17/24/040/00172/AM15/	Lic.No/Date:1710006034 20.01.2015	Defer Date:13.04.2016
	Decision :D/L dated 09.02.2016 issued by Deptt. of C&PC(Chem. Div). Followed reminder on 17.03.2016. The case is re-listed for 13.04.2016.			
	Case No.:69/4/83- ALC1/2015	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
215	HQ File :01/83/050/00228/AM16/	RLA File :33/24/040/00017/AM15/	Lic.No/Date:3310030167 21.01.2015	Defer Date:13.04.2016
	Decision :D/L dated 07.10.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 13.04.2016.			
	Case No.:54/2/83- ALC1/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
216	HQ File :01/83/050/00127/AM16/	RLA File :03/94/040/00966/AM15/	Lic.No/Date:0310793234 23.01.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 13.04.2016.			
	Case No.:7/4/83- ALC1/2015	Party Name:SHREE VALLABH CHEMICAL	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
217	HQ File :01/83/050/00166/AM16/	RLA File :08/24/040/00393/AM15/	Lic.No/Date:0810134391 23.01.2015	Defer Date:13.04.2016
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 13.04.2016.			
	Case No.:20/4/83- ALC1/2015	Party Name:BEE CHEMS	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
218	HQ File :01/83/050/00179/AM16/	RLA File :06/24/040/00031/AM15/	Lic.No/Date:0610038044 23.01.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 13.04.2016.			
219	Case No.:77/4/83- ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred

	HQ File :01/83/050/00236/AM16/	RLA File :05/24/040/00509/AM15/	Lic.No/Date:0510392990 27.01.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
	Case No.:25/6/83- ALC1/2015	Party Name:DEVANSHI DYESTUFF	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Approved
	HQ File :01/83/050/00355/AM16/	RLA File :03/94/040/00939/AM15/	Lic.No/Date:0310793296 27.01.2015	Defer Date:
220	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/174/2011-CH-II dated 04.03.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			
	Case No.:62/2/83- ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
221	HQ File :01/83/050/00135/AM16/	RLA File :03/95/040/00845/AM15/	Lic.No/Date:0310793343 28.01.2015	Defer Date:13.04.2016
	Decision :D/L dated 27.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 13.04.2016.			
	Case No.:32/4/83- ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
222	HQ File :01/83/050/00191/AM16/	RLA File :02/24/040/00211/AM15/	Lic.No/Date:0210205485 28.01.2015	Defer Date:13.04.2016
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . Followed reminder on 25.01.2016. Reply to D/L sent to Deptt. of C&PC (Chem Div) on 17.03.2016. The case is re-listed for 13.04.2016.			
	Case No.:78/4/83- ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
223	HQ File :01/83/050/00237/AM16/	RLA File :05/24/040/00508/AM15/	Lic.No/Date:0510393003 28.01.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
	Case No.:62/4/83- ALC1/2015	Party Name:ASIATIC INDUSTRIES	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
224	HQ File	RLA File	Lic.No/Date:0810134455	Defer


 ANIL KUMAR
 Director, Deptt. of Commerce
 Ministry of Commerce
 New Delhi

Case No.:80/4/83- ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Approved
HQ File :01/83/050/00239/AM16/	RLA File :05/24/040/00517/AM15/	Lic.No/Date:0510393036 30.01.2015	Defer Date:
225 Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their UO.No.7/58/2015-TSW dated 02.03.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			
Case No.:8/6/83- ALC1/2015	Party Name:RALLIS INDIA LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
HQ File :01/83/050/00338/AM16/	RLA File :03/95/040/00790/AM15/	Lic.No/Date:0310793479 02.02.2015	Defer Date:13.04.2016
226 Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 13.04.2016.			
Case No.:47/6/83- ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
HQ File :01/83/050/00377/AM16/	RLA File :03/95/040/00653/AM15/	Lic.No/Date:0310793481 02.02.2015	Defer Date:13.04.2016
227 Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
Case No.:82/2/83- ALC1/2015	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Approved
HQ File :01/83/050/00155/AM16/	RLA File :03/94/040/00875/AM15/	Lic.No/Date:0310793543 03.02.2015	Defer Date:
228 Decision :The Committee considered the case as per agenda and decided to withdrawn the case. The case has been already approved in earlier Meeting No.7/83 dated 19.08.2015.			
Case No.:7/6/83- ALC1/2015	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
HQ File :01/83/050/00337/AM16/	RLA File :03/95/040/00772/AM15/	Lic.No/Date:0310793571 04.02.2015	Defer Date:13.04.2016
229 Decision :Comments awaited from Deptt. of IPP. The case is re-listed for 13.04.2016.			

अध्यक्ष, आयात निर्यात विभाग, भारत सरकार
एक/एच/आयात निर्यात विभाग, भारत सरकार
दि. १०/०५/२०१८
वाणिज्य विभाग, भारत सरकार
नई दिल्ली / New Delhi

	Case No.:24/19/83- ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
230	HQ File :01/83/050/00800/AM15/	RLA File :30/24/040/00054/AM15/	Lic.No/Date:3010103366 06.02.2015	Defer Date:13.04.2016
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 13.04.2016.			
	Case No.:38/6/83- ALC1/2015	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
231	HQ File :01/83/050/00368/AM16/	RLA File :10/24/040/00108/AM15/	Lic.No/Date:1010059008 06.02.2015	Defer Date:13.04.2016
	Decision :D/L dated 29.10.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 13.04.2016.			
	Case No.:49/4/83- ALC1/2015	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
232	HQ File :01/83/050/00208/AM16/	RLA File :56/24/040/00016/AM15/	Lic.No/Date:5610004542 10.02.2015	Defer Date:13.04.2016
	Decision :D/L dated 02.03.2016 issued by Deptt. of C&PC(PC Div)(OPS) . The case is re-listed for 13.04.2016.			
	Case No.:34/4/83- ALC1/2015	Party Name:SUNFLAG CHEMICALS PVT.LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
233	HQ File :01/83/050/00193/AM16/	RLA File :05/24/040/00515/AM15/	Lic.No/Date:0510393129 11.02.2015	Defer Date:13.04.2016
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 13.04.2016.			
	Case No.:79/4/83- ALC1/2015	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
234	HQ File :01/83/050/00238/AM16/	RLA File :30/24/040/00053/AM15/	Lic.No/Date:3010103371 11.02.2015	Defer Date:13.04.2016
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 13.04.2016.			
	Case No.:17/6/83- ALC1/2015	Party Name:HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
235	HQ File :01/83/050/00347/AM16/	RLA File :03/94/040/01036/AM15/	Lic.No/Date:0310793764 11.02.2015	Defer Date:13.04.2016
	Decision :D/L dated 15.02.2016 issued by Deptt. of C&PC (PC Div) . The case is re-listed for 13.04.2016.			


 अवर सचिव/अवर सचिव/अवर सचिव
 सचिव, विभाग, उद्योग, वाणिज्य
 विभाग, नई दिल्ली
 Dir., Ministry of Industry & Trade
 वणिज्य विभाग, नई दिल्ली
 नई दिल्ली/New Delhi

	Case No.:25/19/83- ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
236	HQ File :01/83/050/00801/AM15/	RLA File :30/24/040/00056/AM15/	Lic.No/Date:3010103372 12.02.2015	Defer Date:13.04.2016
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 13.04.2016.			
	Case No.:18/4/83- ALC1/2015	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
237	HQ File :01/83/050/00177/AM16/	RLA File :04/24/040/00279/AM15/	Lic.No/Date:0410160138 12.02.2015	Defer Date:13.04.2016
	Decision :D/L dated 19.10.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 13.04.2016.			
	Case No.:10/6/83- ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
238	HQ File :01/83/050/00340/AM16/	RLA File :03/95/040/00925/AM15/	Lic.No/Date:0310793843 12.02.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 13.04.2016.			
	Case No.:11/6/83- ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
239	HQ File :01/83/050/00341/AM16/	RLA File :03/95/040/00890/AM15/	Lic.No/Date:0310793841 12.02.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 13.04.2016.			
	Case No.:19/6/83- ALC1/2015	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
240	HQ File :01/83/050/00349/AM16/	RLA File :03/94/040/01046/AM15/	Lic.No/Date:0310793860 12.02.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 13.04.2016.			
	Case No.:71/6/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
241	HQ File :01/83/050/00401/AM16/	RLA File :17/24/040/00186/AM15/	Lic.No/Date:1710006048 12.02.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 13.04.2016.			


 अतिरिक्त सचिव/अतिरिक्त सचिव
 सचिव, भारत सरकार
 विभाग, भारत सरकार
 विभाग, भारत सरकार
 नई दिल्ली/New Delhi

	Case No.:69/6/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
242	HQ File :01/83/050/00399/AM16/	RLA File :17/24/040/00187/AM15/	Lic.No/Date:1710006049 13.02.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 13.04.2016.			
	Case No.:43/4/83- ALC1/2015	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
243	HQ File :01/83/050/00202/AM16/	RLA File :05/23/040/00517/AM15/	Lic.No/Date:0510393196 16.02.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of IPP. The case is re-listed for 13.04.2016.			
	Case No.:12/6/83- ALC1/2015	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
244	HQ File :01/83/050/00342/AM16/	RLA File :03/94/040/01061/AM15/	Lic.No/Date:0310793959 18.02.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 13.04.2016.			
	Case No.:23/19/83- ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
245	HQ File :01/83/050/00799/AM15/	RLA File :30/24/040/00057/AM15/	Lic.No/Date:3010103374 19.02.2015	Defer Date:13.04.2016
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . Followed reminder on 29.02.2015. The case is re-listed for 13.04.2016.			
	Case No.:54/4/83- ALC1/2015	Party Name:SHRI RAM SWITCHGEARS PVT. LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
246	HQ File :01/83/050/00213/AM16/	RLA File :11/24/040/00014/AM15/	Lic.No/Date:1110028128 19.02.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of IPP. The case is re-listed for 13.04.2016.			
	Case No.:70/6/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
247	HQ File :01/83/050/00400/AM16/	RLA File :17/24/040/00193/AM15/	Lic.No/Date:1710006055 19.02.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
248	Case No.:37/6/83- ALC1/2015	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred


 31/03/2016
 10:00 AM
 Director, Trade
 and Commerce
 Ministry, New Delhi

Case No.:58/4/83- ALC1/2015	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
249 HQ File :01/83/050/00217/AM16/	RLA File :04/24/040/00026/AM15/	Lic.No/Date:0410160212 27.02.2015	Defer Date:13.04.2016
Decision :D/L dated 13.08.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 13.04.2016.			

	Case No.:1/19/83-ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
250	HQ File :01/83/050/00777/AM15/	RLA File :17/24/040/00201/AM15/	Lic.No/Date:1710006061 05.03.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			

Case No.:59/6/83-ALC1/2015	Party Name:EURECAT INDIA CATALYST SERVICES PVT LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
251 HQ File :01/83/050/00389/AM16/	RLA File :34/24/040/00318/AM15/	Lic.No/Date:3410041044 12.03.2015	Defer Date:13.04.2016
Decision :D/L dated 16.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 13.04.2016.			

	Case No.:29/6/83-ALC1/2015	Party Name:ASIATIC INDUSTRIES	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
252	HQ File :01/83/050/00359/AM16/	RLA File :08/24/040/00443/AM15/	Lic.No/Date:0810134801 13.03.2015	Defer Date:13.04.2016
Decision :D/L dated 20.10.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 13.04.2016.				

Case No.:65/6/83- ALC1/2015	Party Name:VIC INDUSTRIES,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Approved
HQ File :01/83/050/00395/AM16/	RLA File :17/24/040/00205/AM15/	Lic.No/Date:1710006067 16.03.2015	Defer Date:

253 Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/70/2011-CH-II dated 11.02.2016, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

अध्यक्ष, राष्ट्रीय आयोग पर्यावरण संरक्षण
एन.डी.ए.ए.सी. बिल्डिंग, नई दिल्ली-110002
द्वारा प्राप्त दिनांक 14.05.2019
विषय: भारत-संयुक्त राष्ट्र व्यापार
विकास संगठन (WTO) के अंतर्गत
नई दिल्ली / New Delhi

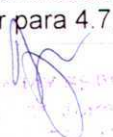
Case No.:76/19/83- ALC1/2014		Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
254	HQ File :01/83/050/00852/AM15/	RLA File :08/24/040/00437/AM15/	Lic.No/Date:0810134862 20.03.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.				
Case No.:49/6/83- ALC1/2015		Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
255	HQ File :01/83/050/00379/AM16/	RLA File :08/24/040/00469/AM15/	Lic.No/Date:0810134869 20.03.2015	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC (Chem. Div). The case is re-listed for 13.04.2016.				
Case No.:28/6/83- ALC1/2015		Party Name:UNITED CHEMIE PVT. LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
256	HQ File :01/83/050/00358/AM16/	RLA File :08/24/040/00398/AM15/	Lic.No/Date:0810134886 24.03.2015	Defer Date:13.04.2016
Decision :D/L dated 19.11.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 13.04..2016.				
Case No.:56/6/83- ALC1/2015		Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
257	HQ File :01/83/050/00386/AM16/	RLA File :34/24/040/00343/AM15/	Lic.No/Date:3410041101 30.03.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.				
Case No.:57/6/83- ALC1/2015		Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
258	HQ File :01/83/050/00387/AM16/	RLA File :34/24/040/00323/AM15/	Lic.No/Date:3410041105 30.03.2015	Defer Date:13.04.2016
Decision :Comments awaited from Deptt. of C&PC (Chem. Div). The case is re-listed for 13.04.2016.				
Case No.:41/6/83- ALC1/2015		Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
259	HQ File :01/83/050/00371/AM16/	RLA File :30/24/040/00068/AM15/	Lic.No/Date:3010103450 31.03.2015	Defer Date:13.04.2016
Decision :D/L dated 08.12.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 13.04.2016.				

260	Case No.:1/2/83-ALC1/2015	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00074/AM16/	RLA File :09/24/040/00655/AM15/	Lic.No/Date:0910061901 20.04.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of IPP. The case is re-listed for 13.04.2016.			
261	Case No.:2/2/83-ALC1/2015	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00075/AM16/	RLA File :09/24/040/00656/AM15/	Lic.No/Date:0910061902 20.04.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of IPP. The case is re-listed for 13.04.2016.			
262	Case No.:43/6/83-ALC1/2015	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00373/AM16/	RLA File :04/24/040/00001/AM16/	Lic.No/Date:0410160434 23.04.2015	Defer Date:13.04.2016
	Decision :D/L dated 30.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 13.04.2016.			
263	Case No.:4/2/83-ALC1/2015	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00077/AM16/	RLA File :09/24/040/00016/AM16/	Lic.No/Date:0910061936 27.04.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
264	Case No.:81/6/83-ALC1/2015	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00412/AM16/	RLA File :09/24/040/00031/AM16/	Lic.No/Date:0910062075 26.05.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
265	Case No.:78/6/83-ALC1/2015	Party Name:ECOCAT INDIA PVT.LTD.	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Transferred to Different Section
	HQ File :01/83/050/00408/AM16/	RLA File :05/23/040/00078/AM16/	Lic.No/Date:0510394421 03.06.2015	Defer Date:09.03.2016
	Decision :The Committee considered the case as per agenda and decided to transferred the case to DES-I (NC-I) as advised by Deptt. of IPP.			

	Case No.:83/6/83- ALC1/2015	Party Name:RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
266	HQ File :01/83/050/00414/AM16/	RLA File :03/95/040/00040/AM16/	Lic.No/Date:0310796395 03.06.2015	Defer Date:13.04.2016
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div). Reply to D/L forward to Deptt. of C&PC(Chem. Div) on 15.12.2015. The case is re-listed for 13.04.2016.			
	Case No.:25/12/83- ALC1/2015	Party Name:SECURE PRINT SOLUTIONS PRIVATE LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
267	HQ File :01/83/050/00753/AM16/	RLA File :02/24/040/00024/AM16/	Lic.No/Date:0210205875 10.06.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
	Case No.:22/9/83- ALC1/2015	Party Name:TINA ORGANICS PRIVATE LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
268	HQ File :01/83/050/00556/AM16/	RLA File :05/24/040/00155/AM16/	Lic.No/Date:0510394784 02.07.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
	Case No.:23/9/83- ALC1/2015	Party Name:BURDA DRUCK INDIA PVT LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
269	HQ File :01/83/050/00557/AM16/	RLA File :05/23/040/00125/AM16/	Lic.No/Date:0510394779 02.07.2015	Defer Date:13.04.2016
	Decision :D/L dated 20.01.2016 issued by Deptt. of IPP. The case is re-listed for 13.04.2016.			
	Case No.:75/6/83- ALC1/2015	Party Name:RUBAMIN LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
270	HQ File :01/83/050/00405/AM16/	RLA File :34/24/040/00097/AM16/	Lic.No/Date:3410041357 07.07.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
	Case No.:76/6/83- ALC1/2015	Party Name:RUBAMIN LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
271	HQ File :01/83/050/00406/AM16/	RLA File :34/24/040/00098/AM16/	Lic.No/Date:3410041358 07.07.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			


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	Case No.:77/6/83-ALC1/2015	Party Name:RUBAMIN LTD.	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
272	HQ File :01/83/050/00407/AM16/	RLA File :34/24/040/00096/AM16/	Lic.No/Date:3410041359 07.07.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
	Case No.:40/12/83-ALC1/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
273	HQ File :01/83/050/00768/AM16/	RLA File :03/94/040/00254/AM16/	Lic.No/Date:0310797179 13.07.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
	Case No.:79/6/83-ALC1/2015	Party Name:ACCUMETRIC SILICONES PVT LTD	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
274	HQ File :01/83/050/00409/AM16/	RLA File :04/24/040/00049/AM16/	Lic.No/Date:0410160814 16.07.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
	Case No.:3/8/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
275	HQ File :01/83/050/00524/AM16/	RLA File :03/95/040/00295/AM16/	Lic.No/Date:0310797477 21.07.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 01.02.2016. The case is re-listed for 13.04.2016.			
	Case No.:2/8/83-ALC1/2015	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
276	HQ File :01/83/050/00523/AM16/	RLA File :05/23/040/00131/AM16/	Lic.No/Date:0510395030 22.07.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of IPP for providing the comments. U.O issued on 10.03.2016. The case is re-listed for 13.04.2016.			
	Case No.:26/12/83-ALC1/2015	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
277	HQ File :01/83/050/00754/AM16/	RLA File :04/24/040/00098/AM16/	Lic.No/Date:0410160829 22.07.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014).			


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The case is re-listed for 13.04.2016.

Case No.:27/12/83- ALC1/2015	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
278 HQ File :01/83/050/00755/AM16/	RLA File :04/24/040/00106/AM16/	Lic.No/Date:0410160832 24.07.2015	Defer Date:13.04.2016
Decision :. D/L dated 18.02.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 13.04.2016.			

Case No.:3/14/83- ALC1/2015	Party Name:SERVO PACKAGING LTD.,	Meet No/Date: 16/83- ALC1/2015 09.03.2016	Status:Case Deferred
279 HQ File :01/83/050/00778/AM16/	RLA File :25/24/040/00005/AM16/	Lic.No/Date:2510004405 06.08.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			

Case No.:2/12/83- ALC1/2015	Party Name:PRABHU POLY COLOR LIMITED,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
HQ File :01/83/050/00730/AM16/	RLA File :04/24/040/00081/AM16/	Lic.No/Date:0410160900 12.08.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			

	Case No.:7/12/83- ALC1/2015	Party Name:SUKASO CERACOLORS PVT LTD	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
281	HQ File :01/83/050/00735/AM16/	RLA File :09/24/040/00274/AM16/	Lic.No/Date:0910062486 12.08.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 10.03.2016. The case is re-listed for 13.04.2016.				

282	Case No.:34/12/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00762/AM16/	RLA File :03/95/040/00307/AM16/	Lic.No/Date:0310798120 13.08.2015	Defer Date:13.04.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.

283	Case No.:35/12/83- ALC1/2015	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 16/83- ALC1/2015 09.03.2016	Status: Case Deferred
	HQ File :01/83/050/00763/AM16/	RLA File :03/95/040/00331/AM16/	Lic.No/Date:0310798118 13.08.2015	Defer Date:13.04.2016

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Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 10.03.2016. The case is re-listed for 13.04.2016.

284	Case No.:39/12/83-ALC1/2015	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00767/AM16/	RLA File :09/24/040/00257/AM16/	Lic.No/Date:0910062524 20.08.2015	Defer Date:13.04.2016
	Decision :D/L dated 05.02.2016 issued by Deptt. of IPP. The case is re-listed for 13.04.2016.			

285	Case No.:36/12/83-ALC1/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00764/AM16/	RLA File :03/95/040/00411/AM16/	Lic.No/Date:0310798584 31.08.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			

286	Case No.:3/12/83-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00731/AM16/	RLA File :15/24/040/00013/AM16/	Lic.No/Date:1510022075 01.09.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			

287	Case No.:30/12/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00758/AM16/	RLA File :17/24/040/00047/AM16/	Lic.No/Date:1710006168 03.09.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC (Chem.Div). The case is re-listed for 13.04.2016.			

288	Case No.:32/12/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00760/AM16/	RLA File :17/24/040/00046/AM16/	Lic.No/Date:1710006167 03.09.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			

289	Case No.:31/12/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00759/AM16/	RLA File :17/24/040/00048/AM16/	Lic.No/Date:1710006169 04.09.2015	Defer Date:13.04.2016

अध्यक्ष, समिति
राष्ट्रीय औद्योगिक
समिति
विभाग, उद्योग, वाणिज्य
और श्रम
नई दिल्ली/NEW Delhi

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.

	Case No.:1/10/83-ALC1/2015	Party Name:FILMLAB (I) PVT LTD.	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
290	HQ File :01/83/050/00628/AM16/	RLA File :03/94/040/00439/AM16/	Lic.No/Date:0310798684 07.09.2015	Defer Date:13.04.2016
Decision :D/L dated 15.02.2016 issued by Deptt. of C&PC (PC Div). The case is re-listed for 13.04.2016.				

Case No.:8/14/83- ALC1/2015	Party Name:DORF- KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
HQ File :01/83/050/00783/AM16/	RLA File :03/94/040/00448/AM16/	Lic.No/Date:0310798685 07.09.2015	Defer Date:13.04.2016

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.

Case No.:28/12/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
292 HQ File :01/83/050/00756/AM16/	RLA File :17/24/040/00051/AM16/	Lic.No/Date:1710006174 09.09.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 25.02.2016. The case is re-listed for 13.04.2016.			

Case No.:29/12/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
293 HQ File :01/83/050/00757/AM16/	RLA File :17/24/040/00053/AM16/	Lic.No/Date:1710006176 11.09.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			

Case No.:17/12/83-ALC1/2015	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
294 HQ File :01/83/050/00745/AM16/	RLA File :02/24/040/00125/AM16/	Lic.No/Date:0210206195 30.09.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			

295	Case No.:2/10/83- ALC1/2015	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
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05.05.2018

अलाह खान/ALAM KHAN SHIVASTAVA
राष्ट्रीय सूचना आयोग, नई दिल्ली
Director, National Information Commission
यादवपुरा, दिल्ली-110005, Dept. of Commerce
नई दिल्ली/ New Delhi

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	Case No.:15/12/83-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
301	HQ File :01/83/050/00743/AM16/	RLA File :15/24/040/00016/AM16/	Lic.No/Date:1510022078 14.10.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
	Case No.:16/12/83-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
302	HQ File :01/83/050/00744/AM16/	RLA File :15/24/040/00017/AM16/	Lic.No/Date:1510022079 14.10.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
	Case No.:2/14/83-ALC1/2015	Party Name:SERVO PACKAGING LTD.,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
303	HQ File :01/83/050/00777/AM16/	RLA File :25/24/040/00008/AM16/	Lic.No/Date:2510004419 15.10.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 13.04.2016.			
	Case No.:13/12/83-ALC1/2015	Party Name:SUNFLAG CHEMICALS PVT.LTD.	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
304	HQ File :01/83/050/00741/AM16/	RLA File :05/24/040/00336/AM16/	Lic.No/Date:0510395964 16.10.2015	Defer Date:13.04.2016
	Decision :D/L dated 18.02.2016 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 13.04.2016.			
	Case No.:14/12/83-ALC1/2015	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
305	HQ File :01/83/050/00742/AM16/	RLA File :05/23/040/00290/AM16/	Lic.No/Date:0510395962 16.10.2015	Defer Date:13.04.2016
	Decision :Comments awaited from Deptt. of C&PC (Chem.Div). The case is re-listed for 13.04.2016.			
	Case No.:33/12/83-ALC1/2015	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
306	HQ File :01/83/050/00761/AM16/	RLA File :30/24/040/00024/AM16/	Lic.No/Date:3010103630 16.10.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			

अध्यक्ष, राष्ट्रीय आर्थिक समिति
एन.डी.एम. बिल्डिंग, नई दिल्ली-११००५४
दिनांक २६ अक्टूबर १९८७ ई.
व्यक्तिगत रूप से प्रेषित।
श्री. जे. एम. शर्मा, निदेशक, वाणिज्य विभाग,
उत्तर प्रदेश सरकार, लखनऊ

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313	Case No.:22/12/83-ALC1/2015	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00750/AM16/	RLA File :05/23/040/00312/AM16/	Lic.No/Date:0510396016 26.10.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.				
314	Case No.:24/12/83-ALC1/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00752/AM16/	RLA File :05/24/040/00174/AM16/	Lic.No/Date:0510396024 26.10.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.				
315	Case No.:21/12/83-ALC1/2015	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00749/AM16/	RLA File :05/23/040/00315/AM16/	Lic.No/Date:0510396032 27.10.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.				
316	Case No.:20/12/83-ALC1/2015	Party Name:TOYO INK INDIA PRIVATE LIMITED,	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00748/AM16/	RLA File :05/24/040/00318/AM16/	Lic.No/Date:0510396044 28.10.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.				
317	Case No.:23/12/83-ALC1/2015	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00751/AM16/	RLA File :05/24/040/00349/AM16/	Lic.No/Date:0510396052 29.10.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.				


 अतिरिक्त सहायक जय सेवसावा
 सहायक निदेशक, शुद्ध शुल्क
 निदेशक, शुद्ध शुल्क
 Dir. Gen. Import & Export Trade
 भारतीय निर्यात-आयात विभाग
 नई दिल्ली/New Delhi

318	Case No.:18/12/83- ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00746/AM16/	RLA File :05/23/040/00314/AM16/	Lic.No/Date:0510396079 30.10.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.				
319	Case No.:1/12/83- ALC1/2015	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00729/AM16/	RLA File :03/95/040/00606/AM16/	Lic.No/Date:0310800255 16.11.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 03.03.2016. The case is re-listed for 13.04.2016.				
320	Case No.:4/14/83- ALC1/2015	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00779/AM16/	RLA File :17/24/040/00066/AM16/	Lic.No/Date:1710006209 18.11.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.				
321	Case No.:5/14/83- ALC1/2015	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00780/AM16/	RLA File :17/24/040/00065/AM16/	Lic.No/Date:1710006208 18.11.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.				
322	Case No.:4/16/83- ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:16/83- ALC1/2015 09.03.2016	Status:Case Deferred
	HQ File :01/83/050/00792/AM16/	RLA File :03/95/040/00501/AM16/	Lic.No/Date:0310800635 03.12.2015	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem.Div) for providing the comments. U.O issued on 14.03.2016. The case is re-listed for 13.04.2016.				


 अधीक्षक, रासायनिक पदार्थों का निर्यात-आयात
 रासायनिक पदार्थों का निर्यात-आयात
 विभाग, भारत सरकार
 विभाग, भारत सरकार
 नई दिल्ली New Delhi

	Case No.:5/16/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
323	HQ File :01/83/050/00793/AM16/	RLA File :03/95/040/00420/AM16/	Lic.No/Date:0310800641 03.12.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
	Case No.:3/16/83-ALC1/2015	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
324	HQ File :01/83/050/00791/AM16/	RLA File :03/94/040/00688/AM16/	Lic.No/Date:0310800694 04.12.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
	Case No.:2/16/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
325	HQ File :01/83/050/00790/AM16/	RLA File :03/95/040/00687/AM16/	Lic.No/Date:0310801293 22.12.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
	Case No.:6/16/83-ALC1/2015	Party Name:JINDAL PHOTO LTD	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
326	HQ File :01/83/050/00794/AM16/	RLA File :05/23/040/00347/AM16/	Lic.No/Date:0510397057 23.12.2015	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			
	Case No.:11/14/83-ALC1/2015	Party Name:ARHAM PETROCHEM PVT.LTD.	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
327	HQ File :01/83/050/00786/AM16/	RLA File :08/24/040/00357/AM16/	Lic.No/Date:0810137002 12.01.2016	Defer Date:13.04.2016
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.			


 ANIL K. SINHA
 Joint Secy
 Dir. of Foreign Trade
 Ministry of Commerce
 New Delhi

	Case No.:1/16/83-ALC1/2015	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:16/83-ALC1/2015 09.03.2016	Status:Case Deferred
328	HQ File :01/83/050/00789/AM16/	RLA File :34/24/040/00296/AM16/	Lic.No/Date:3410041902 18.02.2016	Defer Date:13.04.2016
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 13.04.2016.				

Date:01.04.2016
Place:New Delhi

K.K. Mushahary
Foreign Trade Development Officer


 अ.क. मुशहारी / K.K. MUSHAHARY
 सहायक निदेशक, बाह्य व्यापार, दिल्ली
 Director, Foreign Trade
 Ministry of Commerce
 नई दिल्ली / New Delhi

16
M-2012

F. No. 7/360/2015-TSW
Ministry of Commerce & Industry
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW- SECTION)

Subject : Advance authorization for the export of Asbestos Free Brake Lining - M/s Swastic Auto Industries

Ref : DGFT UO. No.01/83/050/518/AM-11/DES-IV

Advance Auth. No. 0510274791 Dated 12-10-2010

In this case the firm has claimed wastage of 19%, however, in the past norms were fixed for export of same item allowing wastage of 17.6% Taking into consideration of norms fixed earlier following is recommended:-

Export Item : Asbestos Free Brake Lining with Nitrile Rubber (Containing minimum Phenolic Resin – 18.7%, Fibre Glass ~~Nitrile~~ – 16.15%, Rubber – 2.1%, Low Carbon Steel Fibre-13.3%, Graphite Powder-8.5%

Acrylonitrile

Quantity : 2,20,000 Kg

Import Items :

S.No	Item description	Quantity recommended per Kg of export item
1	Phenolic Resin / Phenol Formaldehyde Resin	0.22 Kg
2	Fiber Glass Chopped Strands	0.19 Kg
3	Acrylonitrile Butadiene rubber/ Nitrile Butile Rubber	0.025 Kg
4	Low Carbon Steel Fibre	0.148 Kg
5	Graphite Flake/ Graphite Powder	0.095 Kg

NLE
(NAND LAL)
Consultant
26-02-2016

DGFT –DES IV

No. 7/360/15 TSW Dn 2/2/16

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s Croda India Company P. Ltd. for the import of raw material against the export of Atlox DP 1120-LQ-(TH).

(Advance authorization No. 0310792123 dated 17.12.2014)

Ref: U.O. No. 01/83/050/123/AM-16/DES-IV/813 dated 18.12.2015

M/s Croda India Company P. Ltd. has submitted present applications for the import of raw material against the export of Atlox DP 1120-LQ-(TH).

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Atlox DP 1120-LQ-(TH)	1 kg.	1. Nonyl Phenol	0.1800 kg
		2. Ethylene Oxide	0.5412 kg
		3. Ecorol 24 (Lauryl Myristyl Alcohol)/Vegarol 1214)	0.1360 kg

This issue with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri K.K. Mushahari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/31/2014-CH-II dated 16.02.2016

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~~M-296/16~~

No.7/195/2015-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)
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16
M-296

Subject :- Advance Authorization for the export of Ball Point Ink namely CP ULV/ CP SAN/ CP OBG Other than Black – M/s Smoothline Writing Instruments Pvt Ltd.

Reference : DGFT UO No.01/83/50/532/AM-16

Advance Authorization No.0310797842 dated 30-07-2015

The case was approved in meeting no. 12/83, the following amendment is recommended due to Typographical Error.

S.No. of Import item	From	To
1.	2 Pheonoxy Ethanol	2 Phenoxy Ethanol

(NAND LAL)
Consultant
14-03-2016

DGFT(NC)

No 7/195/15-TSW on 17/3/16

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11-298

No.7/310/2013-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)
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Subject: Advance Authorization No.0310739897 dated 02-07-2013 for the export of Insulation Boards/ Bitumen Impregnated Fibre Boards - M/s Jolly Board Ltd

Ref: DGFT U.O. No. 01/83/50/359/AM-14/DES-IV

In the past (in the year 2010-11) the wastage of 13.7% was approved for the export of Insulation Boards/ Bitumen Impregnated Fibre Boards:-

Export Item	Quantity	Import Item	Quantity
Insulation Boards/ Bitumen Impregnated Fibre Boards (containing min. 22.5% Bitumen / Natural Asphalt)	1 KG	Bitumen / Natural Asphalt	0.256 KG

However, for application in question, the firm had enclosed the Chartered Accountant Certificate saying that the yield of Bitumen was 95% and accordingly, wastage of 5.3% was recommended and approved in Norms Committee.

Vide letter dated 09-09-2015, the firm has stated that due to oversight they might have claimed the wastage as 5%, their actual wastage in their finished product is more than 13.7% and submitted a Chartered Accountant Certificate in this regard. Based on their request and Chartered Accountant Certificate, revised norm is recommended as under:-

Export Item: Insulation Boards/ Bitumen Impregnated Fibre Boards (containing min. 22.5% Bitumen / Natural Asphalt)

Quantity : 1 KG

Import Item : Bitumen / Natural Asphalt

Quantity : 0.256 KG



(Nand Lal)
Consultant
15-03-2016

DGFT(NC)

No 7/310/13 TSW on 16/3/16

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No.7/31/2015-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW- SECTION)

Subject: Application for issue of Advance Authorization against export of News Paper Ink Black - M/s. Micro Inks Ltd.

Ref : DGFT UO. No.01/83/50/846/AM-15/DES-4

Advance Authorization No.0310790345 dated 17-10-2014

The case was approved in meeting no.8/2014-15 dated 17-09-2015. There was a typographical error in recommendation of DIPP dt. 10-07-2015 and amendment is recommended as under:-

From	To	
Export Item - News Paper Ink Black containing (Pigment 21%+/-2% and solid resin 44%+/-2%)	Export Item - News Paper Ink Black containing (Pigment 21%+/-2% and solid resin 44%+/-2%)	typographical error
Import item no.3 - Varnish (Oil soluble phenolic resin based varnish (High Viscosity) solid content 55.7% +/-2%)	- Varnishes (Oil soluble phenolic resin based varnish (High Viscosity) solid content 55.7% +/-2%)	typographical error
Import item no.6- Rheological Additive / Organo Clay	Import item no.6- Rheological Additive / Organo Clay	typographical error


(NAND LAL)
Consultant
15-01-2016

DGFT(NC)


 22/3

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. Hindustan platinum pvt. Ltd. for the import of raw material against the export of various products.

(Advance Authorization No.0310766904 dated 20.01.2014)

Ref: U.O. No. 01/83/50/80/AM15/DES-IV/783 dated 07.12.2015

M/s. Hindustan platinum pvt. Ltd..has submitted present application for the import of raw material against the export of various products.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
1. Platinum Ingots/Bars-Minimum Purity 99.95%	1 kg	1. Relevant Platinum Powder Minimum Purity 99.95%	1 kg
2. Palladium Ingots/Bars-Minimum Purity 99.95%	1 kg	1. Relevant Palladium Powder Minimum Purity 99.95%	1 kg

This issue with the approval of competent authority.

A.K. Agarwal
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri K.K Mushari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/63/2011-CH-II dated 11.02.2016

K.K. Mushari
12/3

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. Galaxy Surfactants Pvt. Ltd. for the import of raw material against the export of (Galaxy SLG Plus) Sodium Lauroyl Glycinate.

Advance Authorization No. 0310785570 dated 18.06.2014.

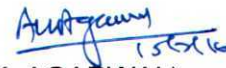
Ref: DGFT U.O. No. 01/83/50/461/AM-15/DES-IV/781, dated 07.12.2015

M/s. Galaxy Surfactants Pvt. Ltd. has submitted present application for the import of raw material against the export of (Galaxy SLG Plus) Sodium Lauroyl Glycinate.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

Item of Export	Qty.	Item of Import	Qty
(Galaxy SLG Plus) Sodium Lauroyl Glycinate	1 kg.	1. Lauric Acid	0.132 kg.
		2. Distilled Fatty Acid (C -8-10)	0.017 kg
		3. Glycine	0.060 kg
		4. Glycerine	0.006 kg

This issue with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri K.K. Mushahari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/148/2011 -CH-II dated 15.02.2016.

Agarwal

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No.7/114/2015-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)

Subject : Advance authorization for the export of Insulation Glass - M/s GSC Glass Ltd.

Ref : DGFT UO. No.01/83/050/523/AM-16/DES-IV

Advance Authorization No.0510390632 dated 21-08-2014

The case has been examined and the following norms are recommended based on last approval on repeat basis:-

Export Item 1:

Item Description	Quantity
24mm Multiple Walled Insulation Glass (DGU) with 6 mm Magnetron Coated Glass + 12 mm Air Gap + 6mm Clear Toughened Glass The export product shall contain 527 sq mt of 6 mm Reflective Float Glass, 527 sq mt of 6mm Clear Float Glass and 1739 mtr of 11.50 mm Aluminum Spacer	527 sq mt

Import Items:

Sl. No.	Item Description	Quantity recommended
1	6 mm Reflective Float Glass	1.08 sq mt/sq mt content in export product
2	6 mm Clear Float Glass	1.08 sq mt/sq mt content in export product
3	11.5 mm Aluminium Spacer	1.02 meter/ meter content in export product

Export Item 2:

Item Description	Quantity
6mm Magnetron Coated Float Glass Tempered (Blue)	52.20 sq mt

Import Item:

Item Description	Quantity recommended
6 mm Reflective Float Glass	1.06 sq mt/sq mt content in export product

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130**Export Item-3:**

Item Description	Quantity recommended
24mm Multiple Walled Insulation Glass (DGU bend) with 6 mm Magnetron Coated Glass + 12 mm Air Gap + 6mm Clear Toughened Glass The export product shall contain 220 sq mt of 6 mm Reflective Float Glass, 220 sq mt of 6 mm Clear Float Glass and 726 mtr of 11.50 mm Aluminum Spacer	220 sq mt

Import Items:

Sl. No.	Item Description	Quantity recommended
1	6 mm Reflective Float Glass	1.08 sq mt/sq mt content in export product
2	6 mm Clear Float Glass	1.08 sq mt/sq mt content in export product
3	11.5 mm Aluminium Spacer	1.02 meter/ meter content in export product


(NAND LAL)
Consultant
18-03-2016

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s. Champion Dai-ichi Technologies India Pvt. Ltd. for the import of raw materials against the export of IRON SULPHIDE REMOVAL L1019 (SCHMOO REMOVER) CHEMICALS.

(Advance Authorization No. 0310789700 dated 26.9.2014)

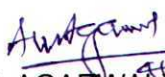
Ref: U.O. No. 03/94/040/00604/AM15/DES-IV

M/s. Champion Dai-ichi Technologies India Pvt. Ltd. has submitted the required information for the import of raw materials against the export of IRON SULPHIDE REMOVAL L1019 (SCHMOO REMOVER) CHEMICALS.

The application has been examined in line with the earlier norms committee decision and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
IRON SULPHIDE REMOVAL L1019 (SCHMOO REMOVER) CHEMICALS.	1 Litre	1. TETRAKIS HYDROXYMETHYL PHOSPHONIUM SULPHATE-75% (THPS -75%/ PS-2120 / AQUICAR THPS-75% / AQUICAR PS-75%)	0.721 kg.

This issue with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushahari, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
reptt. of C&PC U.O. No. 14010/24/2015 -CH-II dated 03.2016

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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Subject: Advance Authorization applications from M/s. Intech Pharma Pvt.Ltd. for the import of raw material against the export of Methyl Bromide 98%+2% Chloropicrin.

(Advance Authorization No. 0510391929 dated 11.11.2014)

(Advance Authorization No. 0510392409 dated 15.12.2014)

(Advance Authorization No. 0510392160 dated 26.11.2014)

M/s. Intech Pharma Pvt. Ltd. have submitted present applications for the import of raw material against the export Methyl Bromide 98%+2% Chloropicrin.

The application has been examined and the Department recommends the following norms for the present Advance Authorization applications.

1. Item of Export	Qty.	Item of Import	Qty
Methyl Bromide 98%+2% Chloropicrin packed in cans/cylinders	1 Kg.	1. Liquid Bromine	1.0544 Kg.

This issues with the approval of competent authority.


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Deptt. of C&PC U.O. No. 14010/133 /2011-CH-II dated 4-03.2016

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F. No. 7/177/2015-TSW
Ministry of Commerce & Industry
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW- SECTION)

Subject : Advance authorization for the export of Unscented wax candles - M/s Girdhars International

Ref : DGFT UO. No.01/83/050/173/AM-16/DES-IV

Advance Auth. No. 0510392832 Dated 15-01-2015

The case has been examined and the firm is exporting unscented wax candle in assorted colours, sizes and shapes. Taking cue from K-159, following norms is recommended:-

Export Item : Unscented Wax Candles in Assorted Colours, Sizes and Shapes

Quantity : 1 Kg

Import Items :-

S.No.	Item description	Quantity recommended
1	Paraffin Wax	0.500 Kg
2	Stearic Acid Chemicals	0.447 Kg
3	Micro Crystalline Wax	0.023 Kg
4	Wicks	0.002 Kg
6	Colour	0.005 Kg
7	Light Stabilizer/Tinuvin/Richvin/Richsorb	0.006 Kg
8	Polymer Vybar/Polyboost/AC Wax Chemicals	0.011 Kg

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject Advance Authorization application from M/s. Devanshi Dyestuff Ltd. for the import of raw material against the export of Violet Toner DD7(C.I.No.Pigment violet 27)

M/s. Devanshi Dyestuff Ltd. has submitted present application for the import of raw material against the export of Violet Toner DD7(C.I.No.Pigment violet 27)

The application has been examined and the Department recommends the following norms for the present Advance Authorization applications.

(Advance Authorization No. 0310193296 dated 27.1.2015)

Item of Export	Qty.	Item of Import	Qty
1. Violet Toner DD7 (C.I. No. Pigment violet 27)	1 kg	1 Sodium Ferrocyanide	0. 522 kg

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

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Deptt. of C&PC U.O. No. 14010/174/2011-CH-II dated 03.2016

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No.7/58/2015-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)
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Subject: Advance authorization for the export of Cracked Heel Repair Cream K+ Express -
M/s Reckitt Benckiser Healthcare India Ltd.

Ref : DGFT UO. No.01/83/50/239/AM-16/DES-IV

Adv. Auth. No. 0510393066 dt. 30-01-2015

The case has been examined and based on approved formula from Drug Authority and allowing 0.5% wastage, the following norm is recommended :-

Export product: Cracked Heel Repair Cream K+ Express

Quantity : 55,000 Kg

Import Items:

Sl. No.	Item Description	Quantity recommended (Kg)
1.	Isolan GPS	1658.25 Kg
2.	Tegosoft CT	2763.75 KG
3.	Tegosoft TIS	1658.25 Kg
4.	Hya Care Filler CL	276.375 Kg
5.	Hya Care 50	55.275 Kg
6.	Liquid Paraffin BP	3592.875 Kg
7.	Cutina HR Powder (Hydrogenated Castor Oil)	110.55 Kg
8.	Glycerin BP/EP/USP	5527.5 Kg


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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s. VIC Industries Pvt. Ltd. for the import of raw material against the export of Sulfonated Melamine Formaldehyde Resin + Sulfonated Urea Formaldehyde Resin + Urea Formaldehyde Resin (Ventan-Mrs-Conc)

(Advance Authorization No. 1710006067 dated 16.03.2015)

Ref: U.O. No. 01/83/50/395/AM-16/DES-IV/521 dated 14.08.2015

M/s. VIC Industries Pvt. Ltd. have submitted present application for the import of raw material against the export of Sulfonated Melamine Formaldehyde Resin + Sulfonated Urea Formaldehyde Resin + Urea Formaldehyde Resin (Ventan-Mrs-Conc)

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Sulfonated Melamine Formaldehyde Resin + Sulfonated Urea Formaldehyde Resin + Urea Formaldehyde Resin (Ventan-Mrs-Conc)	1 kg	1. Melamine	0.124 kg
		2. Formaldehyde (37%)	0.319 kg

This issue with the approval of competent authority.


(A.K. AGARWAL)
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Deptt. of C&PC U.O. No. 14010/70/2011-CH-II dated 11.02.2016.

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